

# ORISSA HIGH COURT

## FILING REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/21376/2026	N.H.A.I. (MINISTRY OF ROAD TRANSPORT AND HIGHWAYS) VS BARAGARH DISTRICT DISPLACED WELFARE SOCIETY, BARGARH	SWAYAM BASU	// ()	
2	D-BLAPL/13767/2026	SK. NAYAT @ SK. SOHIB KADIR @ SHAIKH SOHIB KADIR VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA	KOREI /151 /2026 () //	
3	D-BLAPL/13768/2026	HIDAYATULA KHAN @ HIDYATULA KHAN @ BANTH VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA	KOREI /151 /2026 () //	
4	D-BLAPL/13770/2026	BIRANCHI BEHERA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH	BHADRAK TOWN /670 /2025 () //	
5	D-BLAPL/13774/2026	NIRANJAN BISWAL @ NIRA VS STATE OF ODISHA	SARADA PRASAD DASH	KHAIRA /8 /2026 () //	
6	D-BLAPL/13780/2026	MIR JAMIL ALLI @ KALA BABU VS STATE OF ODISHA	SUBHRAJIT MOHANTY	KHANDAGIRI P.S. /832 /2025 () //	
7	D-BLAPL/13785/2026	PRASANTA MALIK @ DANGUA VS STATE OF ODISHA	ARIJEET MISHRA	PATTAMUNDAI MODEL /106 /2026 () //	
8	D-BLAPL/13787/2026	SUBASH DALAPATI VS STATE OF ODISHA	MAHES DAS	BELAGARH /33 /2020 () //	
9	D-BLAPL/13789/2026	ROHAN KHAN @ BABUL VS STATE OF ODISHA	AJIT KUMAR SAHOO	KHURDA MODEL /248 /2026 () //	AOR20220001563C202600030
10	D-BLAPL/13790/2026	JITENDRIYA JAGAT VS STATE OF ODISHA	SANJUKTA MUNDA	// () //	AOR20220002621C202600020
11	D-BLAPL/13792/2026	SUNAT JENA @ SANIA VS STATE OF ODISHA	BISWORANJAN SWAIN	PIRAHAT P.S /338 /2025 () //	

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12	D-BLAPL/13793/2026	TULASIRAM TAKRI VS STATE OF ODISHA	ABHAS MOHANTY VS	/ / 0 () //	
13	D-BLAPL/13794/2026	GANGI MADKAMI @ PAPALA KASALAMMA @ KASALAMMA @ KANCHAN BANIK @ KASULKA BANIK	ABHAS MOHANTY @ KANCHAN BANIK @ KASULKA BANIK	/208 /2023 () //	
14	D-BLAPL/13797/2026	PAWAN KACHHI VS STATE OF ODISHA	GOPAL PRASAD LAL VS	DHANUPALI /489 /2025 () //	AOR20220002350C202600005
15	D-BLAPL/13798/2026	RUDRA NARAYANA DALEI @ BIBHU DALEI VS STATE OF ODISHA	GOKHA BEHERA VS	BARANGA /177 /2024 () //	
16	D-BLAPL/13799/2026	SUKANTA KUMAR SADANGI VS STATE OF ODISHA	ANIRUDHA DAS VS	TENTULIKHUNTI /81 /2026 () //	
17	D-BLAPL/13801/2026	ANANTA KUMBHAR VS STAT OF ODISHA	GOPAL PRASAD LAL VS	BURLA /78 /2026 () //	AOR20220002350C202600006
18	D-BLAPL/13803/2026	SAMIRAN SNIGDHA SAHOO @ SAMIR @ ALOK VS STATE OF ODISHA	DEVASHIS PANDA VS	PIPLI /291 /2023 () //	AOR20220001247C202600035
19	D-BLAPL/13814/2026	BALARAM SWAIN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DHARAKOT PS /31 /2026 () //	
20	D-BLAPL/13815/2026	TIRUPATI NAYAK @ THIRU PATHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOPALPUR /144 /2026 () //	
21	D-BLAPL/13816/2026	MIR LATIPUR REHMAN @ JAVED VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ / 0 () //	
22	D-BLAPL/13819/2026	NIMAIN CHARAN BISWAL VS STATE OF ODISHA	RAJJEET ROY VS	INDUSTRIAL ESTATE PS /97 /2026 () //	AOR20220001462C202600051
23	D-BLAPL/13825/2026	BIKI @ DEBI PRASAD MALLIA	RAMDAS ACHARY	AIR FIELD P.S. /1 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/13827/2026	GANESH TIRKEY	PRATIK DASH	JHIRPANI P.S. /44 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/13830/2026	SK. RAJIB	MONOMOY BASU	BHUBANESWAR G.R.P.S. /43 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/13831/2026	SK. MOSTAKIM @ NAZIM	MONOMOY BASU	BHUBANESWAR G.R.P.S. /43 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/13832/2026	PURNA CHANDRA BESHRA	ABHISHEK DASH	BADSAHI /116 /2026	AOD20240000186C202600034
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/13833/2026	JOGENDRA RAUTO @ JOGI	DEBIDUTTA MOHAPATRA	BAIDYANATHPUR /518 /2025	AOD20220004576C202600052
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/13834/2026	SUKAMANT @ SUKAMANTA THELA	DIBYA JYOTI SAHOO	GOCHHAPADA /197 /2025	AOD20240000587C202600080
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/13835/2026	RANJITA PATRA	JITENDRA SAMANTARAY	ASKA /738 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/13836/2026	KRUSHNA CHANDRA NAYAK	DEBANAN DAS	BIRMITRAPUR /98 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/13837/2026	PANCHANAN BISOI	AMULYA RATNA PANDA	JAGATPUR /257 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/13838/2026	MITU PRUSTY	SANJAY KUMAR PRADHAN	GOSANINUAGAM /481 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/13839/2026	TUTU DALEI	SIDHARTHA SANKAR RAY (2)	BELLAGUNTHA /588 /2025	
		VS	VS	()	

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35	D-BLAPL/13847/2026	STATE OF ODISHA RANAJN KUMAR BEHERA VS	DHANANJAYA MUND VS	// KISHORENAGAR (ANUGUL) /318 /2025 ()	AOR20220001492C202600132
36	D-BLAPL/13849/2026	STATE OF ODISHA MANOJ GOUDA VS	SANJAY KUMAR PRADHAN VS	// KABISURYANAGAR /97 /2023 ()	
37	D-BLAPL/13850/2026	STATE OF ODISHA DILIP GURU VS	DEBASHIS MITRA VS	// / /0 ()	
38	D-BLAPL/13852/2026	STATE OF ODISHA MANOJ GOUDA VS	SANJAY KUMAR PRADHAN VS	// KABISURYANAGAR /238 /2023 ()	
39	D-BLAPL/13855/2026	STATE OF ODISHA SURAJ KUMAR BANDRA VS	ANITA DASH VS	// K.BALANG /38 /2020 ()	AOR20220000223C202600006
40	D-BLAPL/13856/2026	STATE OF ODISHA BALARAM BEHERA VS	SOMANATH MITRA VS	// / /0 ()	
41	D-BLAPL/13857/2026	STATE OF ODISHA SHIVANI KUMARI VS	BIBHUTI RANJAN MOHANTY VS	// G.R.P.S. /106 /2025 ()	
42	D-BLAPL/13858/2026	STATE OF ODISHA PARSHURAM SAHOO VS	DEBASHIS MITRA VS	// / /0 ()	
43	D-BLAPL/13862/2026	STATE OF ODISHA KISHORE CHANDRA SETHI @ KALIA VS	SOMA PATNAIK VS	// KHURDA MODEL /483 /2022 ()	
44	D-BLAPL/13866/2026	STATE OF ODISHA MANOJ PANDA @ MUNA VS	TARA PRASAD MOHAPATRA VS	// BASELI SAHI PS /91 /2026 ()	
45	D-BLAPL/13869/2026	STATE OF ODISHA DROUPADI MAJHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// JODAPADAR /202 /2025 () //	

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46	D-BLAPL/13871/2026	ARABINDA DALAI @ GULU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /376 /2025 () //	
47	D-BLAPL/13872/2026	ROUTU ORAM VS STATE OF ODISHA	ANITA DASH VS	LAHUNIPADA /59 /2022 () //	AOR20220000223C202600007
48	D-BLAPL/13873/2026	NIRANJAN PARIDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CHANDANPUR /191 /2025 () //	
49	D-BLAPL/13882/2026	SANTOSH BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BELLAGAON /33 /2026 () //	
50	D-BLAPL/13883/2026	JYOTIKANTA SAHOO VS STATE OF ODISHA	SAMVIT MOHANTY VS	BARGARH /229 /2026 () //	
51	D-BLAPL/13885/2026	SANTOSH KUMAR SAHOO @ SANTU VS STATE OF ODISHA	BISWABHUSAN DAS VS	BARANGA /243 /2025 () //	
52	D-BLAPL/13887/2026	BALIA GOCHHAYAT @ BIKI VS STATE OF ODISHA	CHIRANJIB ROUT VS	ANGUL TOWN /162 /2026 () //	
53	D-BLAPL/13888/2026	RAJESH KUMAR MOHAPATRA @ BABUNI @ RAJESH MOHAPATRA VS STATE OF ODISHA	MOHAPATRA MAHAPATRA VS	CAPITAL P.S. /263 /2025 () //	
54	D-BLAPL/13894/2026	SANGRAM KISHORE NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	BIKRAMPUR FCI /133 /2026 () //	
55	D-BLAPL/13896/2026	DEBENDRA @ DEBA KHILLA VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /488 /2023 () //	
56	D-BLAPL/13897/2026	ARJUN SISA @ ARJUNA SISA VS STATE OF ODISHA	MANGU NANDY VS	MATHILI /73 /2023 () //	
57	D-BLAPL/13902/2026	JAGANNATH SUNANI	MANGU NANDY	MALKANGIRI /514 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/13903/2026	BISWORANJAN SWAIN @ MUNA @ BISWARANJAN SWAIN	SACHIN KUTANANDA PATTANAIK	KHURDA SADAR /194 /2025	AOD20240000586C202600133
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/13904/2026	ISLAM KHAN @ TUTU	JYOTIRMAYA SAHOO	TANGI (KHURDA) /329 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/13913/2026	GIRISH NAIK @ GIRISH CHANDRA NAIK	BIRAJA PRASAD NANDA	COLLIERY /22 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/13917/2026	SUJIT GOCHHAYAT	SURYA NARAYAN MISHRA	SEA BEACH /51 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/13920/2026	DIBAKAR RAUTIA	BIJAYA KUMAR RAGADA	KUCHINDA /243 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/13921/2026	SANDHYARANI BEHERA @ BEBINA	PRAFULLA KUMAR KHATEI	KHURDA MODEL /248 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/13922/2026	KANHA NAYAK	ROHIT RANJAN RAY	KHURDA MODEL /87 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/13923/2026	RAHUL @ ANIL ROUT	SURENDRA KUMAR BISWAL	KHAJURIPADA /115 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/13924/2026	KALUCHARANA BHUYAN @ KALU	DEBIDUTTA MOHAPATRA	BAIDYANATHPUR /518 /2025	AOD20220004576C202600053
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/13925/2026	MANGARAJ DAS	RABINDRA NATH PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/13929/2026	NIRANJAN PARIMANIK @ CHAGU	JYOTIRMAYA SAHOO	KHURDA MODEL /385 /2025	
		VS	VS	()	

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69	D-BLAPL/13930/2026	STATE OF ODISHA NIKHIL JAISWAL VS	DEVASHIS PANDA VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /15 /2024 ()	
70	D-BLAPL/13932/2026	STATE OF ODISHA SARASWATI PALEI VS	AMLAN SHAKTI PAUL VS	// //0 ()	
71	D-BLAPL/13933/2026	STATE OF ODISHA VIJAY SHARMA VS	SAILAZA NANDAN DAS VS	// Maitri Vihar PS /82 /2026 ()	
72	D-BLAPL/13935/2026	STATE OF ODISHA SIDDHARTHA SHANKAR SAHOO @ BAPUNI VS	ASISH MISHRA VS	// CHHENDIPADA /163 /2026 ()	
73	D-BLAPL/13940/2026	STATE OF ODISHA SUSANTA BHUYAN @ SUSANTA KUMAR BHUYAN VS	JYOTIRMAYA SAHOO VS	// BEGUNIAPADA /352 /2024 ()	
74	D-CMAPL/21394/2026	STATE OF ODISHA GOVERNING BODY OF PANCHAYAT SAMITI JUNIORS VS	SMYTHIL NARAYAN MOHAPATRA VS	// // ()	
75	D-CMAPL/21401/2026	STATE OF ODISHA REHANA SULTANA VS	SANGRAM JENA VS	// // ()	
76	D-CMP/21226/2026	STATE OF ODISHA PANCHANAN MALLA VS	NIRMAL KISHORE RATH VS	// // ()	
77	D-CMP/21232/2026	KEDARNAYTH JENA PRASANNA KUMAR PUJAPANDA VS	SIRISH CHANDRA TRIPATHY VS	// // ()	
78	D-CMP/21245/2026 CMP/801/2026	PRAFULLA KUMAR PUJAPANDA JAGABANDHU JENA VS	SUNIT SAHOO VS	// // 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR(Khordha )	
79	D-CMP/21250/2026	THE COLLECTOR CUM DISTRICT MAGISTRATE, KHURDA PRIYABRATA MISHRA VS	TANMAY MISHRA VS	// // ()	
		RANJIT KUMAR SRICHANDAN		//	

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80	D-CMP/21253/2026	DILLIP KUMAR SETHI VS M/S. YASUJA TRANSLOGISTICS LLP. A LIMITED LIABILITY PARTNERSHIP FIRM, ANGUL	AMIT PRASAD BOSE VS	// ()	
81	D-CMP/21296/2026	NIHAR RANJAN MOHANTY VS SUCHETA MOHANTY	DWARIKA PRASAD MOHANTY VS	// ()	
82	D-CMP/21340/2026	SIDHESWAR SAMAL VS REGISTRAR, CIVIL COURT, ANGUL	BIPLABA P.B. BAHALI VS	// ()	
83	D-CMP/21423/2026	PARESH CHANDRA BARAL VS PRAMOD KUMAR BISWAL	ATMAJIT MANMITH DAS VS	// ()	
84	D-CMP/21452/2026	CHANDANA NANDA PIRI VS PRANAY KUMAR DAS	MANOJ OJHA VS	// ()	
85	D-CMP/21474/2026	PARSURAM SAHU VS SUREN KUMAR PRUSTY	SOURAV SUMAN BHUYAN VS	// ()	
86	D-CONTC/21229/2026	SANJIB KUMAR MAHARANA VS AMBAR KUMAR KAR, DISTRICT MAGISTRATE AND COLLECTOR ,CUTTACK	ADV VS	// ()	AOR20220001490C202600011
87	D-CONTC/21230/2026	CHANDRA SEKHAR PATTANAIK VS RAJARSHI CHAKMA, THE REGIONAL PROVIDENT FUND COMMISSIONER, BHUBANESWAR	ADV VS	// ()	AOR20220001490C202600010
88	D-CONTC/21238/2026	PRAVAT KUMAR NAYAK VS PRIYABRAT DAS, TAHASILDAR, BASUDEVPUR	ADV. VS	// ()	
89	D-CONTC/21247/2026	BARUN KUMAR AGRAWAL VS KANAN PRADHAN, THE SUPERINTENDENT ENGINEER, RURAL WORKS DIVISION, KESINGA/	RAJIB LOCHAN PATTNAIK VS	// ()	
90	D-CONTC/21262/2026	APARTI NAYAK VS USHA PADHEE, I.A.S	ADV. VS	// ()	
91	D-CONTC/21281/2026	RAJENDRA KUMAR DASH	ADV.	//	

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		VS	VS	()	
92	D-CONTC/21283/2026	DR. NOONSAVATH THIRUMALA NAIK, I.A.S		//	
		SMRUTIREKHA KAR	ADV.	//	
		VS	VS	()	
93	D-CONTC/21287/2026	BIRENDRA KORKARA, DIRECTOR, SECONDARY EDUCATION, BHUBANESWAR		//	
		BHAKTI BHUSAN PATI	PARTHA SARATHI DAS	//	AOD20240000364C202600132
		VS	VS	()	
94	D-CONTC/21301/2026	MS ASWATHY, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT//		//	
		RADHEKRUSHNA MAJHI	ADV.	//	
		VS	VS	()	
95	D-CONTC/21313/2026	GAURAV SHIVAJI ISALWAR, COLLECTOR, BALANGIR		//	
	CONTC/2824/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
		VS	VS	()	
96	D-CONTC/21314/2026	MANORANJAN KUMBHAR, IIC, BISRA POLICE STATION, ROURKELA		//	
		MANJULI NAIK @ MANJULI KUMARI NAYAK	ADV.	//	
		VS	VS	()	
97	D-CONTC/21324/2026	PRATIMA PING., DIST SUB-REGISTRAR, SUNDARGARH		//	
		BIDYADHAR BEHERA	ADV	//	AOD20220001927C202600074
		VS	VS	()	
98	D-CONTC/21327/2026	DR. N. THIRUMALA NAIK, SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//	
		KRUPASINDHU BHOI	ADV	//	AOD20220001927C202600076
		VS	VS	()	
99	D-CONTC/21328/2026	DR. N. THIRUMALA NAIK, SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//	
		AJAY KUMAR MOHANTY	ADV.	//	
		VS	VS	()	
100	D-CONTC/21329/2026	HEMANTA SHARMA, IAS		//	
		MOHAN SAHOO	ADV	//	AOD20220001927C202600075
		VS	VS	()	
101	D-CONTC/21336/2026	DR. N. THIRUMALA NAIK, SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//	
		SUSHIL PRADHAN	ADV.	//	
		VS	VS	()	
		B.PARAMESWARAN, IAS		//	
102	D-CONTC/21365/2026	GOURI PRASAD DASH	ADV.	//	
		VS	VS	()	

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103	D-CONTC/21368/2026	MANAS RANJAN TRIPATHY, TAHASILDAR, DHANMANDAL MAMATA MOHAPATRA VS	ADV. VS	// // 0	
104	D-CONTC/21372/2026	DR.N THIRUMALA NAIK, IAS SMRUTI RANJAN MOHAPATRA VS	DEEPAK KUMAR MOHAPATRA VS	// // 0	
105	D-CONTC/21378/2026	DR.ARABINDA KUMAR PADHEE, IAS NARAHARI PRADHAN VS	UMESH CHANDRA MOHANTY VS	// // 0	
106	D-CONTC/21383/2026	SHUBHA SARMA, IAS BANISHREE VIDYA MANDIR, GANJAM VS	ADV. VS	// // 0	
107	D-CONTC/21385/2026	ABINASH KUMAR, SUB COLLECTOR, BERHAMPUR AMITPRAVA ROUT VS	ADV. VS	// // 0	
108	D-CONTC/21387/2026	SIBASIS PARIDA, OAS, TAHASILDAR, JATANI MURALIDHAR SWAIN VS	ADV. VS	// // 0	
109	D-CONTC/21388/2026	SIBASIS PARIDA, OAS, TAHASILDAR, JATANI SANJAYA KUMAR PANIGRAHY VS	ADV. VS	// // 0	
110	D-CONTC/21389/2026	SIBASIS PARIDA, OAS, TAHASILDAR, JATANI PRITAM DASH VS	ADV. VS	// // 0	
111	D-CONTC/21391/2026	SIBASIS PARIDA, OAS, TAHASILDAR, JATANI SAGAR KAR VS	ADV. VS	// // 0	
112	D-CONTC/21406/2026	SIBASIS PARIDA, OAS, TAHASILDAR, JATANI SIDHARTHA SANKAR SWAIN VS	ADV. VS	// // 0	
113	D-CONTC/21407/2026	SIBASIS PARIDA, OAS, TAHASILDAR, JATANI CHANDRIKA BHUYAN VS	ADV. VS	// // 0	
		SIBASIS PARIDA, OAS, TAHASILDAR, JATANI		//	

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114	D-CONTC/21409/2026	SASMITA PANIGRAHI VS SIBASIS PARIDA, OAS, TAHASILDAR, JATANI	ADV. VS	// ()	
115	D-CONTC/21410/2026	BRAJA KISHOR PATRA VS SIBASIS PARIDA, OAS, TAHASILDAR, JATANI	ADV. VS	// ()	
116	D-CONTC/21413/2026	KIRAN PANDA VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	DIBYA RANJAN BARIK VS	// ()	
117	D-CONTC/21420/2026	SUSHREE LABANYABATI PARIDA VS ANANYA DAS, IAS	ADV. VS	// ()	
118	D-CONTC/21445/2026	DILLPI KUMAR MOHAPATRA VS GIRISH S.N., I.A.S	ADV. VS	// ()	
119	D-CONTC/21464/2026	DHRUBA CHARAN NAYAK VS ARINDAM DAKUA, DIRECTOR MUNICIPAL ADMINISTRATION HOUSING AND URBAN DEVELOPMENT DEPT., ODISHA	ADV. VS	// ()	
120	D-CONTC/21483/2026	PRAFULLA KUMAR DASH VS USHA PADHEE, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT.	RAKESH KUMAR SARANGI VS	// ()	AOR20220001665C202600074
121	D-CONTC/21492/2026	PURNA CHANDRA NAYAK VS CHARULATA SINGH OAS-I(JB), TAHASILDAR CUM SUB REGISTRAR, GHATAGAON, KEONJHAR	ADV. VS	// ()	
122	D-CRLA/13796/2026	BIJAY GIRI @ PAGELA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAIRA /76 /2026 () //	
123	D-CRLA/13844/2026	SALIL AGARWALLA VS STATE OF ODISHA(VIG.)	TARA PRASAD MOHAPATRA VS	BALASORE VIGILANCE /34 /2012 () //	
124	D-CRLA/13927/2026	UJYOLA PRADHAN VS STATE OF ODISHA	DEBASHIS KUMAR PANDA VS	SARANAKUL /114 /2017 () //	
125	D-CRLA/13934/2026	SULOCHANA NAIK @ NIASHA	SUSHANTA HARICHANDAN	KHUNTUNI /98 /2021	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-CRLA/13945/2026	STATE OF ODISHA HARA SAHU	JNYANANANDA PANDA	// KESINGA /262 /2023	
		VS	VS	()	
127	D-CRLMC/13769/2026	STATE OF ODISHA MAHESWAR SETHY	PARTHA SARATHI DAS	// TELKOI /66 /2006	AOD20240000364C202600131
		VS	VS	()	
128	D-CRLMC/13804/2026	STATE OF ODISHA SANTOSH KUMAR AGRAWALLA	RABINDRA NATH PRUSTY	// / /0	
		VS	VS	()	
129	D-CRLMC/13812/2026	SUDHANSU SEKHAR PANDA DOLAGOBINDA DAS	AJAY KUMAR NANDY	// / /0	
		VS	VS	()	
130	D-CRLMC/13865/2026	STATE OF ODISHA BIROJ @ BIRU LAMA	AMIT KUMAR SAHU	// JEYPORE TOWN /206 /2025	
		VS	VS	()	
131	D-CRLMC/13875/2026	STATE OF ODISHA ARCHISMAN TRIPATHY @ RIKU	LALITENDU MISHRA	// MARKAT NAGAR /53 /2021	AOR20220001610C202600031
		VS	VS	()	
132	D-CRLMC/13876/2026	STATE OF ODISHA VIVEKANANDA DUTTA	SANJIT MISHRA	// CHAMAKHANDI /135 /2024	
		VS	VS	()	
133	D-CRLMC/13879/2026	STATE OF ODISHA PRADEEP KERKETTA	KULDEEP MOHANTY	// / /	AOD20240000012C202600134
		VS	VS	()	
134	D-CRLMC/13895/2026	STATE OF ODISHA VIVEKANANDA DUTTA	SANJIT MISHRA	// CHAMAKHANDI /135 /2024	
		VS	VS	()	
135	D-CRLMC/13900/2026	STATE OF ODISHA SANTOSHINI SETHY	UMA CHARAN MISHRA	// POLASARA PS /392 /2025	
		VS	VS	()	
136	D-CRLMC/13916/2026	STATE OF ODISHA PREM KUMAR MOHANTA @ JAYANTA KUMAR MOHANTA	HINDANANDA TRIPATHY	// BARIPADA TOWN /398 /2019	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/13936/2026	STATE OF ODISHA PRASANTA KUMAR KHATUA VS KHIROD KUMAR PANDA	PRAVASH CHANDRA JENA VS	// /0 ()	
138	D-CRLMC/13937/2026	MURALIDHAR MOHANTY @ MURALI MOHANTY VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BALASORE SADAR /319 /2014 ()	
139	D-CRLMC/13938/2026	GANGADHAR SAHOO VS PADMINI NATH	DEBASIS TRIPATHY VS	// /0 ()	AOR20220001665C202600075
140	D-CRLMC/13939/2026	SORABH DHANUKA VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// /0 ()	
141	D-CRLMC/13941/2026	ATWA MUNDA VS STATE OF ODISHA	LALATENDU BHUYAN VS	HARICHANDANPUR /143 /2022 ()	
142	D-CRLMC/13947/2026	ASHUTOSH PANI VS STATE OF ODISHA	LAXMIKANTA TRIPATHY VS	RAIRANGPUR TOWN /34 /2026 ()	
143	D-CRLMP/13846/2026	PATITAPABAN NAYAK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	// /0 ()	
144	D-CRLMP/13848/2026	AVINASH DASH VS STATE OF ODISHA	RAGHUNATH BISWAL VS	// /0 ()	
145	D-CRLMP/13908/2026	NAMITA ACHARYA VS STATE OF ODISHA	SIBA SANKAR SAMANTARAY VS	// /0 ()	
146	D-CRLMP/13942/2026	PREMALATA PATRA VS STATE OF ODISHA	MANORANJAN DASH VS	// /0 ()	
147	D-CRLMP/13943/2026	PRADYUMNA KUMAR BEBARTA VS STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	// /0 ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLMP/13946/2026	PRADYUMNA KUMAR BEBARTA VS STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	// () //	
149	D-CRLREV/13800/2026	BANDHINI TIRKEY VS STATE OF ODISHA	TAPAN KUMAR MISHRA VS	// () //	
150	D-CRLREV/13863/2026	STATE OF ODISHA(VIG.) VS SUKANTI PANIGRAHI	SANGRAM DAS, S.C.VIG VS	BHUBANESWAR VIGILANCE /62 /2012 () //	AOR20220001542C202600009
151	D-CRLREV/13886/2026	SACHIN NAYAK VS PINKY NAYAK	AMRITA MISHRA VS	// () //	
152	D-CRLREV/13918/2026	SAROJ KUMAR SAHOO VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	// () //	AOD20220004020C202600015
153	D-CRLREV/13948/2026	RATIKANTA PARIKSHA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	RAIRANGPUR TOWN /192 /2024 () //	
154	D-CRP/21337/2026	IDBI BANK LIMITED VS K. KIRAN PATRA	RAKESH SAHU VS	// () //	
155	D-FAO/21311/2026	SAJAL KUMAR CHAKRABORTY VS UNION OF INDIA	DEBASISH PATNAIK VS	// () //	
156	D-FAO/21318/2026	APARNA PANDA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// () //	
157	D-FAO/21321/2026	MANAS RANJAN MISHRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// () //	
158	D-FAO/21323/2026	BASANTA KUMAR DASH VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// () //	
159	D-FAO/21325/2026	JALADHAR ROUT	BANSHIDHAR SATAPATHY	//	

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**FILING REPORT AS ON :08/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-FAO/21428/2026	SARAT KUMAR SETHI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-FAO/21433/2026	MANAGING COMMITTEE OF SEEMANTA HIGH SCHOOL, BICKHAR, BARDHAR	CHINMAY KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-FAO/21456/2026	M.C. OF KUMARPUR U.P. (M.E) SCHOO, KUMARPUR, MAHENDRA KUMAR SAHOO	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-FAO/21458/2026	LALATENDU SWAIN	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-FAO/21459/2026	M.C. OF NUAGAON U.P. (M.E.) SCHOOL, NUAGAON, MAHENDRA KUMAR SAHOO	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-FAO/21462/2026	M.C. OF CHHAGAON U.P. (M.E.) SCHOOL, CHHAGAON, MAHENDRA KUMAR SAHOO	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-FAO/21465/2026	M.C. OF BADA ANLO U.P. (M.E.) SCHOOL, PURI	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-FAO/21468/2026	BANANI MOHANTY	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-FAO/21469/2026	M.C. OF BALARAMPUR AND MUNDABAI U.P. (M.E.) SCHOOL, BALARAMPUR, MAHENDRA KUMAR SAHOO	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-JCRLA/13765/2026	KRUSHNA CHANDRA MALLICK	ADV.	MANGALA BAG /214 /2025	
	JCRLA/136/2026	VS	VS	SPECIAL JUDGE (POCSO), CUTTACK(Cuttack)	
		STATE OF ODISHA		Spl/000082/2025	
170	D-JCRLA/13766/2026	TAPAN PALEI@DAHARA	ADV.	CHOUDWAR /19 /2018	
	JCRLA/137/2026	VS	VS	AD-HOC ADJ (FTSC),CUTTACK(Cuttack)	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-JCRLA/13771/2026 JCRLA/138/2026	STATE OF ODISHA ACCUSED VS STATE OF ODISHA	ADV. VS	ST/0000237/2018 BRAJARAJNAGAR /140 /2025 SPECIAL JUDGE (POCSO), JHARSUGUDA(Jharsuguda )	Spl/0000053/2025
172	D-JCRLA/13772/2026 JCRLA/139/2026	STATE OF ODISHA ACCUSED VS STATE OF ODISHA	ADV. VS	BRAJARAJNAGAR /140 /2025 SPECIAL JUDGE (POCSO), JHARSUGUDA(Jharsuguda )	Spl/0000053/2025
173	D-JCRLA/13773/2026 JCRLA/140/2026	STATE OF ODISHA SRIKANTA SETHI@SUKANTA KUMAR SETHI VS STATE OF ODISHA	ADV. VS	DHARAKOT PS /24 /2023 SPECIAL JUDGE(POCSO), BERHAMPUR(Ganjam)	Spl/0000015/2023
174	D-JCRLA/13775/2026 JCRLA/141/2026	STATE OF ODISHA SANTOSH KHANDEI VS STATE OF ODISHA	ADV. VS	BUGUDA /604 /2023 SPECIAL JUDGE(POCSO), BERHAMPUR(Ganjam)	Spl/0000154/2023
175	D-JCRLA/13776/2026 JCRLA/142/2026	STATE OF ODISHA AJAYA DEHURI VS STATE OF ODISHA	ADV. VS	CHOUWAR /391 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack)	Spl/0000124/2024
176	D-JCRLA/13777/2026 JCRLA/143/2026	STATE OF ODISHA KESHA@KESHABA NAHAK VS STATE OF ODISHA	ADV. VS	POLASARA PS /417 /2021 AD-HOC A.D.J.(FTSC),BERHAMPUR(Ganjam)	Spl/0000200/2021
177	D-JCRLA/13778/2026 JCRLA/144/2026	STATE OF ODISHA SAMA@SOMA MUNDA VS STATE OF ODISHA	ADV. VS	REAMAL /94 /2025 SPECIAL JUDGE,DEOGARH(Debagarh )	Spl/0000007/2025
178	D-JCRLA/13779/2026 JCRLA/145/2026	STATE OF ODISHA KALIA BASKE VS STATE OF ODISHA	ADV. VS	BASTA /253 /2023 SPECIAL JUDGE (POCSO), BALASORE(Baleshwar)	Spl/0000240/2023
179	D-JCRLA/13781/2026 JCRLA/146/2026	STATE OF ODISHA GOPINATH KUNDA@BAIDHAR VS STATE OF ODISHA	ADV. VS	KISSANNAGAR PS /226 /2025 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack)	Spl/0000155/2025
180	D-JCRLA/13782/2026 JCRLA/147/2026	STATE OF ODISHA SRINIBAS@RABINDRA PANDA VS STATE OF ODISHA	ADV. VS	MADHUPATNA /323 /2025 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack)	Spl/0000188/2025
181	D-JCRLA/13783/2026 JCRLA/148/2026	STATE OF ODISHA SANJAY SAHOO VS STATE OF ODISHA	ADV. VS	JAJPUR ROAD /2 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur )	Spl/0000002/2025

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-JCRLA/13784/2026 JCRLA/149/2026	BRAJAKISHORE JENA@GHUNGURU VS STATE OF ODISHA	ADV. VS	JAJPUR SADAR /113 /2018 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur ) CT/0000253/2018	
183	D-JCRLA/13786/2026 JCRLA/150/2026	BISHNU MALLIK VS STATE OF ODISHA	ADV. VS	CHANDANPUR /145 /2018 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000041/2024	
184	D-MACA/21271/2026	BILASHINI JANI VS PRASANTA JANI	RASHMI KANTA ACHARYA VS	// ()	
185	D-MACA/21289/2026	MANAGER(LEGAL), M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD., BBSR VS KUMUDINI SAHOO	RAMANURAGAN VS	// ()	
186	D-MACA/21291/2026	MANAGER(LEGAL), M/S. CHOLA MANDALAM GENERAL INSURANCE CO. LTD., BBSR VS JALANDHAR SWAIN	RAMANURAGAN VS	// ()	
187	D-MACA/21449/2026	AMAR PRASAD OJHA VS BISWAJIT MOHANTY	PRASANTA KUMAR SAHOO VS	// ()	
188	D-MATA/21370/2026	LALA PRAMOD KUMAR RAY VS MAMATA RAY	ARUN KUMAR DAS VS	// ()	
189	D-RPFAM/21265/2026	SATYARANJAN ROUT VS SOUMASHREE NAYAK	JAYANTA KUMAR MAJHI VS	// ()	
190	D-RPFAM/21419/2026	GOPAL KUMAR VS ANITA DEVI	DR. JANMEJAYA RAY VS	// ()	
191	D-RPFAM/21443/2026	DEEPAK KUMAR MALLICK VS SMRUTIREKHA ROY	KABIR KUMAR JENA VS	// ()	
192	D-RSA/21276/2026	DINABANDHU HARIJAN VS BALMATI HARIJAN	SURYASNATA MOHAPATRA VS	// ()	
193	D-RVWPET/21295/2026	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD., BBSR	GOJAPRABSIN VS	// ()	

# ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		PRAVATI SINGH		//	
194	D-SAO/21351/2026	NIRANJAN KHUNTIA	AMIT PRASAD BOSE	//	
		VS	VS	()	
		AJAY KUMAR KHUNTIA		//	
195	D-SAO/21354/2026	NIRANJAN KHUNTIA	AMIT PRASAD BOSE	//	
		VS	VS	()	
		AJAY KUMAR KHUNTIA		//	
196	D-WA/21290/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	LOD20240000200C202600164
		VS	VS	()	
		ANANTA BASUDEV PATTNAIK		//	
197	D-WA/21309/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	//	LOD20240000200C202600165
		VS	VS	()	
		PURNA CHANDRA BARAL		//	
198	D-WA/21310/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	LOD20240000194C202600178
		VS	VS	()	
		SUBHRANSU SEKHAR PATTNAIK		//	
199	D-WA/21312/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	//	LOD20240000172C202600172
		VS	VS	()	
		BRAJABANDHU DASH		//	
200	D-WA/21338/2026	ANANTA PRASAD BAG	HEMANT KUMAR MUND	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WA/21339/2026	UTKAL UNIVERSITY, VICE-CHANCELLOR, BHUBANESWAR	SABITA RANJAN MAHAPATRA	//	
		VS	VS	()	
		MANJULATA ROUT		//	
202	D-WA/21344/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	//	LOD20240000200C202600166
		VS	VS	()	
		KRUSHNA CHANDRA NAYAK		//	
203	D-WA/21380/2026	REGIONAL DIRECTOR, CENTRAL BOARD OF SECONDARY EDUCATION, BHUBANESWAR	SABITA RANJAN MAHAPATRA	//	
		VS	VS	()	
		SRINIBASH PATEL		//	
204	D-WA/21425/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	LOD20240000172C202600173
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/21218/2026	NIRANJANA PRADHAN SAILENDU SEKHAR MAHAPATRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // 0 //	AOR20240000732C202600069
206	D-WP(C)/21219/2026	M/S BANOWARILAL AGARWALL PVT LTD VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //	AOR20230000872C202600039
207	D-WP(C)/21220/2026 WP(C)/14680/2026	UDAYA NARAYAN SETHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
208	D-WP(C)/21221/2026	MANSURALI DESAI VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //	
209	D-WP(C)/21222/2026	RAMARAO VOONA VS STATE OF ODISHA	PRABHAKAR SABAT VS	// 0 //	AOD20260000172C202600019
210	D-WP(C)/21223/2026	HALADHARA SAHU VS STATE OF ODISHA	IN PERSON VS	// 0 //	LOD20260000073C202600005
211	D-WP(C)/21224/2026	UMANANDAN ACHARYA VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //	
212	D-WP(C)/21225/2026 WP(C)/14672/2026	SWETA SAHU VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //	
213	D-WP(C)/21227/2026 WP(C)/14655/2026	PINKY MODI VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //	
214	D-WP(C)/21228/2026	SHUBHADARSHINI PRADHAN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202600078
215	D-WP(C)/21231/2026	SUNIL KUMAR MAHAPATRA VS MANAGING DIRECTOR AND CEO, UCO BANK, KOLKATA	MANOJA KUMAR KHUNTIA VS	// 0 //	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
216	D-WP(C)/21233/2026	SURYAMANI TRIPATHY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
217	D-WP(C)/21234/2026	RATIRANJAN PAIKRAY VS STATE OF ODISHA	NALINI KUMAR JENA VS	// 0 //	
218	D-WP(C)/21235/2026 WP(C)/14684/2026	ANITESH PATI VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //	
219	D-WP(C)/21236/2026	BASANTA KUMAR NAYAK VS STATE OF ODISHA	AJIT KUMAR TRIPATHY VS	// 0 //	
220	D-WP(C)/21237/2026	KAMALAKANTA JENA VS SURESH CHANDRA MAHARANA	TUSAR KUMAR MISHRA VS	// 0 //	
221	D-WP(C)/21239/2026	HARA PRASAD MALIK VS STATE OF ODISHA	ASHOK DAS VS	// 0 //	
222	D-WP(C)/21240/2026	BIJAYA KUMAR BARIK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
223	D-WP(C)/21241/2026	JITENDRA BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
224	D-WP(C)/21242/2026	DEBADATA SAMANTARAY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
225	D-WP(C)/21243/2026	ANTARYAMI NAIK VS THE COLLECTOR ANGUL	RAKESH BEHERA VS	// 0 //	
226	D-WP(C)/21244/2026 WP(C)/14659/2026	SATYABHAMA SAHOO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
227	D-WP(C)/21246/2026	SUBRATA KUMAR KHATUA	BIDYADHAR MANSING	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/21248/2026	DHARANIDHAR SAHOO	BIDYADHAR MANSING	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/21249/2026	SARAT KUMAR KHATUA	BIDYADHAR MANSING	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/21251/2026	RASHMIRANJAN SWAIN	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/21252/2026	RASHMIRANJAN SWAIN	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/21254/2026	RASHMIRANJAN SWAIN	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/21255/2026	RASHMIRANJAN SWAIN	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/21256/2026	RASHMIRANJAN SWAIN	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/21257/2026	SANTOSH KUMAR PATRA	SAPAN KUMAR PAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/21258/2026	RASHMIRANJAN SWAIN	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/21259/2026	RASHMIRANJAN SWAIN	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/21260/2026	DARIDRA NARAYAN BHOI	KIRTAN DANG	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/21261/2026	STATE OF ODISHA SWARNAMALA SUBUDHI VS	AMIT PRASAD BOSE VS	// // 0	
240	D-WP(C)/21263/2026	STATE OF ODISHA SRIMUKHA SAHOO VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
241	D-WP(C)/21264/2026	STATE OF ODISHA CHINTAMANI BEHERA VS	PRASANTA KUMAR MISHRA VS	// // 0	
242	D-WP(C)/21266/2026	STATE OF ODISHA GANGARAPU BRUNDABAVATI VS	SRIKANTA KU. NATH VS	// // 0	
243	D-WP(C)/21267/2026	STATE OF ODISHA LAXMIDHAR MAHANTA VS	PRASANTA KUMAR MISHRA VS	// // 0	
244	D-WP(C)/21268/2026 WP(C)/14681/2026	STATE OF ODISHA NRUSINGHA CHARAN DASH VS TAHASILDAR, BHUBANESWAR	DEBAKANT MOHANTY VS	// // 0	
245	D-WP(C)/21269/2026	HARIHAR PATRA VS	PRASANTA KUMAR MISHRA VS	// // 0	
246	D-WP(C)/21270/2026	STATE OF ODISHA GANESWAR SAHU VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
247	D-WP(C)/21272/2026	STATE OF ODISHA SARBESWAR ROUTRAY VS	KULADA NANDA DAS VS	// // 0	
248	D-WP(C)/21273/2026	STATE OF ODISHA CHATURBHUJA PADHAN VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
249	D-WP(C)/21274/2026	STATE OF ODISHA SANKAR HARIPA VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// // 0 //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/21275/2026	BIJAY KUMAR MOHANTY VS THE COMMISSIONER OF ENDOWMENT, BHUBANESWAR, ORISSA	SATYA RANJAN MOHAPATRA VS	// 0 //	
251	D-WP(C)/21277/2026	DIBAKAR BHARASAGRIA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
252	D-WP(C)/21278/2026	TAYAB MAHAMMAD VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //	AOR20220001212C202600017
253	D-WP(C)/21279/2026	SURESH KUMAR MISHRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
254	D-WP(C)/21280/2026	HEMANTA KUMAR BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
255	D-WP(C)/21282/2026	SATYA KUMAR GHIBHELA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
256	D-WP(C)/21284/2026 WP(C)/14687/2026	PRASHANT KUMAR AGRAWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
257	D-WP(C)/21285/2026 WP(C)/14656/2026	SUBRAT KUMAR ROUT VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //	
258	D-WP(C)/21286/2026	MEERA RANI BEURA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
259	D-WP(C)/21288/2026 WP(C)/14710/2026	BSEE AGRICULTURAL MARKETS LIMITED, MAHARASTRA VS STATE OF ODISHA	HEMANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600094
260	D-WP(C)/21292/2026	SK. MOHAMMED ALI ZINNA VS ODISHA INFORMATION COMMISSION, BHUBANESWAR	KSHIROD KUMAR ROUT VS	// 0 //	
261	D-WP(C)/21293/2026	M/S JYOTI KISHORE DASH	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202600054

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
262	D-WP(C)/21294/2026	THE DIOCESE OF SAMBALPUR, CHURCH OF NORTH INDIA, MISSISSION COMPOUND, BALANGIR		//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/21297/2026	UMAKANTA SAHU	SANDEEP RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/21298/2026	INDIRA DUTT	SABYASACHI MOHAPATRA	//	
		VS	VS	0	
		CHAIRMAN, ODISHA STATE BAR COUNCIL, CUTTACK		//	
265	D-WP(C)/21299/2026	JYOSHARANI SAHOO	SANDEEP RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/21300/2026	JAGANNATH SARANGI	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/21302/2026	MADAN MOHAN SWAIN	BRAHMANANDA TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/21303/2026	SHYAM SUNDAR MOHAPATRA SHARMA	ALOK KUMAR MOHAPATRA	//	AOR20220001711C202600001
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/21304/2026	PATHANI SETHI	SANJAY KUMAR SAMANTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/21305/2026	BASANTA KUMAR MAHI	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/21306/2026	BISWAJIT AMBIKA PRASAD SAHU	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/21307/2026	ANUPAMA NANDA	DINESH KUMAR PANDA	//	
		VS	VS	0	

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**FILING REPORT AS ON :08/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/21308/2026	STATE OF ODISHA RAMAKRUSHNA KAR VS	TRIBIKRAM MAHAPATRA VS	// // 0	
274	D-WP(C)/21315/2026	STATE OF ODISHA CHINTAMANI DAS VS	BANSHIDHAR SATAPATHY VS	// // 0	
275	D-WP(C)/21316/2026	STATE OF ODISHA JHARANA BISWAL VS	JITENDRA KUMAR DIGAL VS	// // 0	
276	D-WP(C)/21317/2026	STATE OF ODISHA ANUPAMA SWAIN VS	JITENDRA KUMAR DIGAL VS	// // 0	
277	D-WP(C)/21319/2026	STATE OF ODISHA ARTATRAN SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // 0	AOD20220001927C202600073
278	D-WP(C)/21320/2026	STATE OF ODISHA BABI RANI DEO VS	JITENDRA KUMAR DIGAL VS	// // 0	
279	D-WP(C)/21322/2026 WP(C)/14705/2026	STATE OF ODISHA DUKHABANDHU PRADHAN VS	SOUMIK SPANDAN TRIPATHY VS	// // 0	
280	D-WP(C)/21326/2026	STATE OF ODISHA PRADEEP KUMAR NAYAK VS	JYOTIRMAY GUPTA VS	// // 0	
281	D-WP(C)/21330/2026	STATE OF ODISHA JAGANNATH MAHANTA VS	PRADEEP KUMAR MOHAPATRA - 3 VS	// // 0	
282	D-WP(C)/21331/2026	STATE OF ODISHA GYANARANJAN SAHOO VS	JYOTIRMAY GUPTA VS	// // 0	
283	D-WP(C)/21332/2026	STATE OF ODISHA RAJENDRA SAHU VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// // 0 //	

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**FILING REPORT AS ON :08/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/21333/2026	JAGABANDHU BARIK VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	
285	D-WP(C)/21334/2026	SACHIDANANADA KHADANGA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
286	D-WP(C)/21335/2026	ALOK KUMAR SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
287	D-WP(C)/21341/2026	BRAJAKISHORE PATTNAIK @ PATTANAIAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //	
288	D-WP(C)/21342/2026	MANAGEMENT OF HI TECH MEDICAL COLLEGE AND HOSPITAL VS STATE OF ODISHA	ANURAG KUMAR MISHRA VS	// 0 //	AOD20240000186C202600036
289	D-WP(C)/21343/2026	MANAGEMENT OF HI TECH MEDICAL COLLEGE AND HOSPITAL VS STATE OF ODISHA	ANURAG KUMAR MISHRA VS	// 0 //	AOD20240000186C202600035
290	D-WP(C)/21345/2026	KELU CHARAN SAHOO VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //	
291	D-WP(C)/21346/2026	M/S ENVIROCARE INFRASOLUTION PVT.LTD, SUNDARIBARA VS STATE OF ODISHA	SURENDRANANDAN DAS VS	// 0 //	
292	D-WP(C)/21347/2026	GOPAL CHARAN ROUT VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
293	D-WP(C)/21348/2026	RASMITA SAHOO VS AROOP SINGH SAMANTARAY	BIBHUTI BHUSAN PATTNAYAK VS	// 0 //	
294	D-WP(C)/21349/2026	M/S ADVANCE ENGINEERING, BHUBANESWAR VS THE ASSISTANT COMMISSIONER (CPU) GST AND CENTRAL EXCISE, BHUBANESWAR	PRANAYA SAHOO VS	// 0 //	
295	D-WP(C)/21350/2026	BHAGABAN BEHERA	DIGAMBARA MISHRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/21352/2026	SARAT SWAIN	DIGAMBARA MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/21353/2026	KHETRABASI MOHAPATRA	DIGAMBARA MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/21355/2026	SANJAY KUMAR DEO	CHANDRAKANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/21356/2026	RASHMI MISHRA	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/21357/2026	RAMESH CHANDRA SETHY	BISHNU PRASAD PRADHAN	//	
		VS	VS	()	
		GITANJALI SETHI		//	
301	D-WP(C)/21358/2026	MALESWARI PANDA	ASHOK KUMAR BEHERA	//	AOR20220001736C202600096
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/21359/2026	BAISHANAB CHARAN SAHOO	DIGAMBARA MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/21360/2026	HRUSI KESH NAYAK	JAGANNATH BHUYAN	//	
		VS	VS	()	
		VARTHANA FINANCE PRIVATE LIMITED, BANGALORE		//	
304	D-WP(C)/21361/2026	JUDHISTIR MALLIK	SUSANTA KUMAR BARAL	//	AOR20220001297C202600117
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/21362/2026	ASHIS KUMAR PANDA	AKSHAYA KUMAR SAHOO	//	AOR20220001662C202600034
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/21363/2026	KANHU CHARAN PANDA	SUSHREE SANGITA PASAYAT	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/21364/2026	STATE OF ODISHA BABAJI MOHAPATRA VS	DIGAMBARA MISHRA VS	// // 0	
308	D-WP(C)/21366/2026	STATE OF ODISHA GUDARI LARGE SIZED MULTIPURPOSE CO-OPERATIVE SOCIETY, RAYAGADA VS	MEENAKSHI DAS, RAYAGADA VS	// // 0	
309	D-WP(C)/21367/2026	PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX(PR. CCIT), BHUBANESWAR AMBARISH DASH VS	BAIDHAR SAHOO VS	// // 0	
310	D-WP(C)/21369/2026	REGISTRAR, COOPERATIVE SOCIETIES, BHUBANESWAR PRASANTA MAYEE DASH VS	SUSREE SANGITA PASAYAT VS	// // 0	
311	D-WP(C)/21371/2026	STATE OF ODISHA BIPINI BIHARI ROUT VS	PRATAP KUMAR BEHERA VS	// // 0	
312	D-WP(C)/21373/2026	STATE OF ODISHA SWATI RANJANA SABAT VS	SANJIB KUMAR BHANJADEO VS	// // 0	
313	D-WP(C)/21374/2026	STATE OF ODISHA KABINDRA KUMAR PANDA VS	SUSHREE SANGITA PASAYAT VS	// // 0	
314	D-WP(C)/21375/2026	STATE OF ODISHA ISHWAR CHANDRA KHUNTIA VS	ANUPAM RATH VS	// // 0	
315	D-WP(C)/21377/2026	JOGENDRANATH KHUNTIA NIRMAL KUMAR JAIN VS	SANJAY KUMAR PATRA VS	// // 0	
316	D-WP(C)/21379/2026	STATE OF ODISHA SHASHANK YADAV VS	SIDHARTHA SANKAR RAY (2) VS	// // 0	
317	D-WP(C)/21381/2026	STATE OF ODISHA SUSHIL KUMAR NAYAK VS	RABINDRA KUMAR PATNAIK VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/21382/2026	SURENDRA KUMAR BEHERA VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// () //	
319	D-WP(C)/21384/2026	ANTARYAMI SENAPATI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// () //	
320	D-WP(C)/21386/2026	SAMARESH MANDAL VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// () //	
321	D-WP(C)/21390/2026	PRAFULLA SWAIN VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// () //	
322	D-WP(C)/21392/2026	PRUTHIRAJ SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// () //	
323	D-WP(C)/21393/2026	MD ABUZAFAR VS REGIONAL PASSPORT OFFICER, BHUBANESWAR	SIDHANT DAS VS	// () //	
324	D-WP(C)/21395/2026	RATIKANTA NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// () //	AOR20220001615C202600067
325	D-WP(C)/21396/2026	PRANAKRUSHNA BARIK VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// () //	
326	D-WP(C)/21397/2026	MOHAMMAD HUSSAIN VS ODISHA PHARMACY COUNCIL	AVIJIT PATNAIK VS	// () //	AOD20240000363C202600022
327	D-WP(C)/21398/2026	ADARMANI BISWAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// () //	AOD20260000249C202600002
328	D-WP(C)/21399/2026	KOLLA DARSHAN VS KENDRIYA VIDYALAYA SANSTHAN, BHUBANESWAR	BISWABIHARI MOHANTY VS	// () //	
329	D-WP(C)/21400/2026	SUBHASISH PATNAIK	SASWATI MOHAPATRA	//	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/21402/2026	NIMAI BISWAL	DIGAMBARA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/21403/2026	CANARA BANK, ASSET RECOVERY BRANCH, ARM	SRIPATNA SAHOO	//	AOR20260000082C202600001
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/21404/2026	GUNANIDHI BARIK	DIGAMBARA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/21405/2026	ANIRUDHA HANSA	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/21408/2026	PRANATI SAHU	ASHOK KUMAR MISRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/21411/2026	ANURADHA KABAT	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/21412/2026	MAHESH KUMAR MOHANTY	DIPTENDU SUNDAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/21414/2026	MANOJ TRIPATHY	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/21415/2026	KINU CHARAN BISWAL	DIGAMBARA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/21416/2026	PRATIMA DAS	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/21417/2026	BISHNU ROUT	DIGAMBARA MISHRA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/21418/2026	STATE OF ODISHA LAMBODAR BHOI VS	KUNAL KUMAR SWAIN VS	// // 0	
342	D-WP(C)/21421/2026	STATE OF ODISHA VISHAL KUMAR TIWARY VS	SWAPNA KUMAR OJHA VS	// // 0	
343	D-WP(C)/21422/2026	MAHANADI COALFIELDS LIMITED, SAMBALPUR ABDUL RAFIK VS	SANJAY KUMAR DAS VS	// // 0	
344	D-WP(C)/21424/2026	STATE OF ODISHA BINA BEHERA @ BINOD BEHERA VS	SANJAY KUMAR DAS VS	// // 0	
345	D-WP(C)/21426/2026	STATE OF ODISHA PRADEEP KUMAR MISHRA VS	KUNAL KUMAR SWAIN VS	// // 0	
346	D-WP(C)/21427/2026	STATE OF ODISHA A. KISHAN PATRA VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
347	D-WP(C)/21429/2026	STATE OF ODISHA ARATIBALA SAHU VS	KUNAL KUMAR SWAIN VS	// // 0	
348	D-WP(C)/21430/2026	STATE OF ODISHA CANARA BANK, ASSET RECOVERY BRANCH, ARMOUR VS	SURENDR K SAHOO VS	// // 0	AOR2026000082C202600002
349	D-WP(C)/21431/2026	STATE OF ODISHA M/S.NAVA LTD., HYDERABAD VS	LAXMIDHAR PANGARI VS	// // 0	
350	D-WP(C)/21432/2026	MINISTRY OF POWER, UNION OF INDIA RASHMITA NAIK VS	UMESH CHANDRA MOHANTY VS	// // 0	AOD20250001183C202600022
351	D-WP(C)/21434/2026	STATE OF ODISHA KAILASH CHANDRA DASH VS	KUNAL KUMAR SWAIN VS	// // 0	
		STATE OF ODISHA		//	

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352	D-WP(C)/21435/2026	ASWINI KUMAR SANTA VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //	AOD20250001183C202600023
353	D-WP(C)/21436/2026	SUSANTA KUMAR PATNAIK VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //	AOD20250001183C202600024
354	D-WP(C)/21437/2026	PUSHPA DHANUKA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
355	D-WP(C)/21438/2026	PUSHPA DHANUKA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
356	D-WP(C)/21439/2026	BALWAN SINGH SHARMA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
357	D-WP(C)/21440/2026	KHIRASINDHU PATEL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
358	D-WP(C)/21441/2026	PUSPA DEVI AGARWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
359	D-WP(C)/21442/2026	URMILA NANDINI DASH VS STATE OF ODISHA	HIMANSU SEKHAR DEO VS	// 0 //	
360	D-WP(C)/21444/2026	GANGADHAR MALLIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
361	D-WP(C)/21446/2026	MADAN JENA VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //	
362	D-WP(C)/21447/2026	SATYAJIT BEHERA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
363	D-WP(C)/21448/2026	NARAYAN SAHU	SOMANATH MISHRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
364	D-WP(C)/21450/2026	SUPERINTENDING ENGINEER ASKA ELECTRICAL CIRCLE, TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD.,GANJAM KIRTISOVA BEHERA	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	()	
365	D-WP(C)/21451/2026	STATE OF ODISHA BICHITRA KUMAR SETHI	NIRANJAN BISWAL	//	
		VS	VS	()	
366	D-WP(C)/21453/2026	STATE OF ODISHA BIJAYALAXMI PARIDA	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	()	
367	D-WP(C)/21454/2026	STATE OF ODISHA RUNU BEHERA	JAJATI KESHARI KHUNTIA	//	
		VS	VS	()	
368	D-WP(C)/21455/2026	STATE OF ODISHA PRADIPTA KUMAR BEHERA	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	
369	D-WP(C)/21457/2026	STATE OF ODISHA MONALISA MISHRA	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	()	
370	D-WP(C)/21460/2026	STATE OF ODISHA SHASHI BHUSAN PRAHARAJ	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	()	
371	D-WP(C)/21461/2026	STATE OF ODISHA LABANYABATI PATRA	SIDHARTH SANKAR MOHAPATRA	//	
		VS	VS	()	
372	D-WP(C)/21463/2026	STATE OF ODISHA SANATAN PATI	JAGANNATH BHUYAN	//	
		VS	VS	()	
373	D-WP(C)/21466/2026	STATE OF ODISHA AMRITA DAS	SUBHADUTTA ROURAY	//	
		VS	VS	()	
374	D-WP(C)/21467/2026	STATE OF ODISHA SWAGATIKA SAHU	SIDHARTH SANKAR MOHAPATRA	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/21470/2026	STATE OF ODISHA LALITA MANDAL VS	RAJIB LOCHAN PATTNAIK VS	// // ()	
376	D-WP(C)/21471/2026	STATE OF ODISHA SNEHAPRAVA PATI VS	GHANASHYAM NAMTOAR VS	// // ()	
377	D-WP(C)/21472/2026	STATE OF ODISHA NAMRITA PAIKROY VS	SIDHARTH SANKAR MOHAPATRA VS	// // ()	
378	D-WP(C)/21473/2026	STATE OF ODISHA BABULA NATH VS	GYANA RANJAN MAHAPATRA VS	// // ()	
379	D-WP(C)/21475/2026	STATE OF ODISHA SURESH CHANDRA RANA VS	SAROJ KUMAR MISHRA VS	// // ()	
380	D-WP(C)/21476/2026	STATE OF ODISHA PATRAS ORAM VS	GHANASHYAM NAMTOAR VS	// // ()	
381	D-WP(C)/21477/2026	STATE OF ODISHA SRIBANTA JENA VS	SUDHIR KUMAR MALLICK VS	// // ()	
382	D-WP(C)/21478/2026	STATE OF ODISHA KRUSHNA CHANDRA PATRA @ PATRO VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600095
383	D-WP(C)/21479/2026	STATE OF ODISHA KAMALIKA BANARJEE VS	DEEPAK RANJAN SUNDARAY VS	// // ()	
384	D-WP(C)/21480/2026	STATE OF ODISHA STATE OF ODISHA VS	DEBASIS TRIPATHY, A.G.A VS	// // ()	AOR20220001665C202600073
385	D-WP(C)/21481/2026	M/S S. M. CONSULTANTS PRAFULLA KUMAR WADERA VS	GHANASHYAM NAMTOAR VS	// // ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/21482/2026	HIMANSU SEKHAR RANA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// () //	
387	D-WP(C)/21483/2026	PARAMANANDA BARIHA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// () //	
388	D-WP(C)/21484/2026	SANTOSH KUMAR SAHU VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// () //	AOD20240000586C202600135
389	D-WP(C)/21485/2026	PRAGYAN DASH VS STATE OF ODISHA	DHANESWAR BARIK VS	// () //	AOD20250000498C202600040
390	D-WP(C)/21486/2026	RABI CH.MAHAKUD VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// () //	
391	D-WP(C)/21487/2026	M KUNI ACHARI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// () //	AOD20240000586C202600136
392	D-WP(C)/21488/2026	SATYANARAYAN PANDA VS STATE TRANSPORT AUTHORITY ODISHA, CUTTACK	JAYDEEP PAL VS	// () //	
393	D-WP(C)/21489/2026	GULSANDEV MARKAM VS STATE OF ODISHA	Umesh Chandra Mohanty VS	// () //	AOD20250001183C202600025
394	D-WP(C)/21490/2026	JAWAHARLAL NAYAK VS State Of Odisha and others	Jawaharlal Nayak VS	// () //	AOR20220002153C202600005
395	D-WP(C)/21491/2026	BIKASH KUMAR BHOI VS DISTRICT FOREST OFFICER, PURI WILDLIFE DIVISION, PURI	RAJAKISHORE SAHOO VS	// () //	
396	D-WPCRL/13826/2026	MOTHER OF THE VICTIM VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	//0 () //	
397	D-WPCRL/13881/2026	DEBENDRA NATH BAGHSINGH	PRASANTA KUMAR SAHOO	//0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/13788/2026	SUSHANTA SENAPATI @ GAJI	NIRAJ KUMAR SETHI	KHUNTUNI /114 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/13791/2026	SASANKA SEKHAR SAHANI	RAKESH BEHERA	ATTABIRA /158 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/13795/2026	SK SUJAB BOX @ SAJAT BOX @ SAYAJAD BUX	KULDEEP MOHANTY	KAMARDA /72 /2026	AOD2024000012C202600133
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/13802/2026	ANANDA SETHI	SATYANARAYAN MISHRA	PIRAHAT P.S /102 /2026	AOR20220001303C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/13805/2026	HARE KRUSHNA NAYAK @ NAIK	SARADA PRASAD DASH	RARUAN /89 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/13806/2026	KESHAB SAHU	BIKASH KARNA	KANTAMAL /25 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/13807/2026	LAJAR NAYAK	JUGALA KISHORE PANDA	GUNUPUR /195 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/13808/2026	TARAKESWAR BEHERA @ BAPINA BEHERA	JAYADEBA BEHERA	NUAGAON /116 /2023	AOD20240000366C202600066
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/13809/2026	KANDENA CHNADRA SEKHAR @ K. CHANDRASEKHAR @ CHANDRA	HRADYAN KANAR PANIGRAHI	CHANDILI /73 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/13810/2026	FATAHAR KHAN	JAYADEBA BEHERA	ITAMATI /397 /2025	AOD20240000366C202600067
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/13811/2026	GANESH PATRA	JUGALA KISHORE PANDA	KHAPRAKHOL /277 /2023	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/13813/2026	STATE OF ODISHA PRATAP KUMAR KUANR VS	AMIT SUJAT BISWAL VS	// RAMACHANDRAPUR /134 /2026 ()	
410	D-ABLAPL/13817/2026	STATE OF ODISHA SK. SALAM @ SEK SALAM VS	HIMANSU SEKHAR DEO VS	// BAISINGA /219 /2026 ()	
411	D-ABLAPL/13818/2026	STATE OF ODISHA SK. SAHALAM VS	HIMANSU SEKHAR DEO VS	// BAISINGA /219 /2026 ()	
412	D-ABLAPL/13820/2026	STATE OF ODISHA NILAKANTHA BAG VS	SUSHANTA KUMAR JOSHI VS	// PATNAGARH /124 /2026 ()	
413	D-ABLAPL/13821/2026	STATE OF ODISHA SK. HABIBUR RAHAMAN @ SEK HEBIBUR RAHEMAN VS	HIMANSU SEKHAR DEO VS	// BAISINGA /219 /2026 ()	
414	D-ABLAPL/13822/2026	STATE OF ODISHA ASHUTOSH BISWAL VS	BIKRAM KESHARI RAJ VS	// BHANJANAGAR /247 /2013 ()	
415	D-ABLAPL/13823/2026	STATE OF ODISHA SEK ASLAM VS	HIMANSU SEKHAR DEO VS	// BAISINGA /219 /2026 ()	
416	D-ABLAPL/13824/2026	STATE OF ODISHA KHAGESWAR BEHERA VS	PRASANT KUMAR BARIK VS	// BHADRAK RURAL /363 /2026 ()	
417	D-ABLAPL/13828/2026	STATE OF ODISHA MAYA PRADHANI VS	SIDHARTHA DAS VS	// TUSRA /11 /2013 ()	
418	D-ABLAPL/13829/2026	STATE OF ODISHA MAYA PRADHANI VS	SIDHARTHA DAS VS	// TUSRA /5 /2014 ()	
419	D-ABLAPL/13840/2026	STATE OF ODISHA SUSANT KUMAR MALLICK VS STATE OF ODISHA	LAGNAJIT PATTNAIK VS	// KUAKHIA /200 /2026 () //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/13841/2026	BIJAYALAXMI OJHA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
421	D-ABLAPL/13842/2026	SAROJINI BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
422	D-ABLAPL/13843/2026	RAGHUNATH SWAIN VS STATE OF ODISHA	SAMBIT BISWAL VS	PARADEEP LOCK /121 /2026 () //	
423	D-ABLAPL/13845/2026	TAPAN KUMAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
424	D-ABLAPL/13851/2026	D.JAY KRISHNA @ D.JAYA KRISHNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /95 /2026 () //	
425	D-ABLAPL/13853/2026	BISWATOSH SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /185 /2026 () //	AOR20220001297C202600118
426	D-ABLAPL/13854/2026	ARATA SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /185 /2026 () //	AOR20220001297C202600116
427	D-ABLAPL/13859/2026	AMARNATH MOHAPATRA VS STATE OF ODISHA	SANJIT MISHRA VS	CYBER CRIME AND ECONOMIC OFFENCES, PURI /18 /2026 () //	
428	D-ABLAPL/13860/2026	SADAN MAJHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAHANDI /50 /2026 () //	
429	D-ABLAPL/13861/2026	BIKRAM KESHARI PANDA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	LALBAG /68 /2026 () //	
430	D-ABLAPL/13864/2026	PRASANT KUMAR NAYAK VS STATE OF ODISHA	SANJIT MISHRA VS	KISSANNAGAR PS /76 /2026 () //	
431	D-ABLAPL/13867/2026	KRUSHNA CHANDRA MALLICK	HRUDANANDA MOHAPATRA	S.P.(CID-CRL),CUTTACK /10 /2025	

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/13868/2026	KANHU CHARAN JENA @ KANHU JENA	BIBHUTI RANJAN MOHANTY	RAMACHANDRAPUR /130 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/13870/2026	BHASKAR CHANDRA BEHERA	JYOTIRMAYA SAHOO	NACHUNI /154 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/13874/2026	BISWAJIT BALIARSINGH	TARA PRASAD MOHAPATRA	BHARATPUR PS /306 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/13877/2026	SONU DHADA @ SONU JENA	SARTHAK SATAPATHY	JAGATSINGPUR /217 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/13878/2026	HIMANSU MOHAPATRA	BIJAY KUMAR MISHRA	JALESWAR /235 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/13880/2026	SIMANCHAL DAS	JYOTIRMAYA SAHOO	ASKA /212 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/13884/2026	KULDIP @ KULDEEP CHANDRA BEHERA	AKSHAYA KUMAR SAHOO	JEYPORE TOWN /103 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/13889/2026	SUMANTA KUMAR SAHOO	PRATIK NAYAK	KARANJIA /161 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/13890/2026	SUBASH CHANDRA ROUT	SOUMYA JYOTI BISWAL	/ /0	
		VS	VS	()	
		DEPUTY DIRECTOR, ENFORCEMENT DIRECTORATE, GOVT OF INDIA, BHUBANESWAR		//	
441	D-ABLAPL/13891/2026	HEMANTA TARAI	SURESH CHANDRA PRADHAN	NIKIRAI /80 /2026	AOR20220003509C202600039
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/13892/2026	TAPAN PRADHAN	JYOTIRMAYA SAHOO	BEGUNIAPADA /207 /2023	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/13893/2026	STATE OF ODISHA PRADEEP KUMAR NAYAK VS	SOUMYA JYOTI BISWAL VS	// / /0 ()	
444	D-ABLAPL/13898/2026	DEPUTY DIRECTOR, ENFORCEMENT DIRECTORATE, GOVT OF INDIA, BHUBANESWAR SATYAPRIYA SAHOO VS	ACHYUTANANDA PATTANAİK VS	// BANAPUR P.S. /20 /2022 ()	AOD20240000586C202600134
445	D-ABLAPL/13899/2026	STATE OF ODISHA MANORANJAN SINGH VS	SHASHI BHUSAN JENA VS	// OUPADA /88 /2026 ()	
446	D-ABLAPL/13901/2026	STATE OF ODISHA NING RAJU DAS @ D. NINGA RAJU DAS VS	JYOTIRMAYA SAHOO VS	// CHAMAKHANDI /95 /2026 ()	
447	D-ABLAPL/13905/2026	STATE OF ODISHA SANJAYA KUMAR NAYAK @ KANHU CHARAN NAYAK VS	MAGAJIBAN PRADHAN VS	// / /0 ()	
448	D-ABLAPL/13906/2026	STATE OF ODISHA HARIHARA SAHU VS	PRASANNA KUMAR PANDA VS	// SIMULIA /152 /2026 ()	
449	D-ABLAPL/13907/2026	STATE OF ODISHA SANJAYA KUMAR NAYAK @ KANHU CHARAN NAYAK VS	MAGAJIBAN PRADHAN VS	// / /0 ()	
450	D-ABLAPL/13909/2026	STATE OF ODISHA DEEPAK KUMAR SENAPATI @ LULU VS	SATYABRATA DASH VS	// TIRTOL /249 /2026 ()	
451	D-ABLAPL/13910/2026	STATE OF ODISHA MANORANJAN SAHOO VS	PRASANNA KUMAR PANDA VS	// SIMULIA /152 /2026 ()	
452	D-ABLAPL/13911/2026	STATE OF ODISHA TRILAKSHYA SAHU VS	JNYANANANDA PANDA VS	// MUDANPUR RAMPUR /84 /2026 ()	
453	D-ABLAPL/13912/2026	STATE OF ODISHA SUSHANT KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// ASKA /213 /2026 () //	

# ORISSA HIGH COURT

FILING REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/13914/2026	SUVENDU MAHAPATRA VS STATE OF ODISHA	SOUMYAJYOTI BISWAL VS	BADAGODA P.S. /73 /2026 () //	
455	D-ABLAPL/13915/2026	GEETA BARADA VS STATE OF ODISHA	RANJITA SINGH VS	MADHUPATNA /91 /2026 () //	
456	D-ABLAPL/13919/2026	GADADHAR PATI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	LAHUNIPADA /114 /2026 () //	
457	D-ABLAPL/13926/2026	LALATENDU SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /214 /2026 () //	
458	D-ABLAPL/13928/2026	SANIA JENA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BALASORE SADAR /245 /2026 () //	
459	D-ABLAPL/13931/2026	DANDASI NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAKOT PS /182 /2026 () //	
460	D-ABLAPL/13944/2026	ISWAR CHANDRA DAS VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	/ /0 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :08/05/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/13826/2026 WPCRL/ /	MOTHER OF THE VICTIM MP	MANOJ KUMAR MOHANTY	15/2026
2	D-SAO/21351/2026 SAO/ /	NIRANJAN KHUNTIA MP	AMIT PRASAD BOSE	32/2026
3	D-SAO/21351/2026 SAO/ /	NIRANJAN KHUNTIA MP	AMIT PRASAD BOSE	33/2026
4	D-SAO/21354/2026 SAO/ /	NIRANJAN KHUNTIA MP	AMIT PRASAD BOSE	34/2026
5	D-SAO/21354/2026 SAO/ /	NIRANJAN KHUNTIA MP	AMIT PRASAD BOSE	35/2026
6	D-CRP/21337/2026 CRP/ /	IDBI BANK LIMITED MP	RAKESH SAHU	43/2026
7	D-CMAPL/238/2023 CMAPL/238/2023	SARATHI GOUDA MP	M/S GOBINDA CH SAHOO,M.MOHANTY	134/2026
8	D-CMAPL/48600/2025 CMAPL/ /	SATYABADI SAHU MP	AMITAV TRIPATHY	135/2026
9	D-CMAPL/21394/2026 CMAPL/ /	GOVERNING BODY OF PANCHAYAT SAMITI MP	SATYANIRMAN MONDAL KALAYA, BALASORE	136/2026
10	D-CMAPL/21401/2026 CMAPL/ /	REHANA SULTANA MP	SANGRAM JENA	137/2026
11	D-LAA/12/2022 LAA/12/2022	KAILASH KISHAN MP	GOKULANANDA SAHU	166/2026
12	D-TRP(C)/19057/2026 TRP(C)/128/2026	MANISHA MUDULI MP	PRASANTA KUMAR SAHOO	167/2026
13	D-LAA/18292/2026 LAA/ /	BIJAYA KUMAR SAHU MP	DEEPALI MAHAPATRA	167/2026
14	D-LAA/14325/2026 LAA/38/2026	RUPDHAR BESAN MP	SHANTI PRAKASH MOHANTY	168/2026
15	D-RPFAM/21265/2026 RPFAM/ /	SATYARANJAN ROUT MP	JAYANTA KUMAR MAJHI	207/2026
16	D-RPFAM/21265/2026 RPFAM/ /	SATYARANJAN ROUT MP	JAYANTA KUMAR MAJHI	208/2026
17	D-RPFAM/21419/2026 RPFAM/ /	GOPAL KUMAR MP	DR. JANMEJAYA RAY	209/2026
18	D-RPFAM/21443/2026 RPFAM/ /	DEEPAK KUMAR MALLICK MP	KABIR KUMAR JENA	210/2026
19	D-RVWPET/21295/2026 RVWPET/ /	DIVISIONAL MANAGER, M/S. ORIENTAL MP	KSRIRAKSHODIUTIBSR	239/2026
20	D-MATA/16346/2026 MATA/ /	HIMANSHU BHUSAN SAHU MP	HARIPAD MOHANTY	291/2026
21	D-MATA/21370/2026 MATA/ /	LALA PRAMOD KUMAR RAY MP	ARUN KUMAR DAS	292/2026
22	D-MATA/21370/2026 MATA/ /	LALA PRAMOD KUMAR RAY MP	ARUN KUMAR DAS	293/2026
23	D-BLAPL/12152/2026 BLAPL/4133/2026	TUNU AGRAWAL MP	BRAJA KISHOR PANDA	322/2026
24	D-BLAPL/5862/2026 BLAPL/1970/2026	RANJAN PALEI MP		323/2026
25	D-BLAPL/13780/2026 BLAPL/ /	MIR JAMIL ALLI @ KALA BABU MP	SUBHRAJIT MOHANTY	324/2026
26	D-BLAPL/9862/2026	SUDARSHAN BHOI	ROHIT KUMAR SUNA	

	BLAPL/3263/2026	MP		325/2026
27	D-BLAPL/13836/2026	KRUSHNA CHANDRA NAYAK	DEBASNAN DAS	
	BLAPL/ /	MP		326/2026
28	D-BLAPL/17071/2024	VIVEKANANDA DUTTA		
	BLAPL/5852/2024	MP		327/2026
29	D-BLAPL/17067/2024	VIVEKANANDA DUTTA		
	BLAPL/5863/2024	MP		328/2026
30	D-BLAPL/17070/2024	VIVEKANANDA DUTTA		
	BLAPL/5851/2024	MP		329/2026
31	D-BLAPL/9413/2026	MANOJ BEHERA @ BALA		
	BLAPL/3074/2026	MP		330/2026
32	D-CONTC/149/2026	BALAKRUSHNA SWAIN		
	CONTC/271/2026	MP		334/2026
33	D-CONTC/23489/2025	M/S.SHREE GANESH INDUSTRIES, CUTTACK		
	CONTC/2906/2025	MP		335/2026
34	D-CONTC/20181/2024	BIPIN BIHARI SAMAL		
	CONTC/4552/2024	MP		336/2026
35	D-CONTC/18795/2026	PRADIP KUMAR DASS	ADV.	
	CONTC/2825/2026	MP		337/2026
36	D-CONTC/11907/2026	GAYATRI MISHRA	M/S Kaushal Hussain	
	CONTC/1680/2026	MP		338/2026
37	D-CONTC/10712/2026	SUBHENDU MISHRA	M/S BIKRAM CHANDRA GHADEI	
	CONTC/1986/2026	MP		339/2026
38	D-CRLREV/10588/2026	MANAS KUMAR BASTIA		
	CRLREV/286/2026	MP		579/2026
39	D-CRLREV/12808/2026	SYAMA SUNDAR PARIDA	JYOTIRMAYA SAHOO	
	CRLREV/ /	MP		580/2026
40	D-CRLREV/13863/2026	STATE OF ODISHA(VIG.)	SANGRAM DAS, S.C.VIG	
	CRLREV/ /	MP		581/2026
41	D-CRLREV/13948/2026	RATIKANTA PARIKSHA	JITENDRA SAMANTARAY	
	CRLREV/ /	MP		582/2026
42	D-ABLAPL/3147/2026	GUNU @ NAGA SINGH @ NAG PRASAD SINGH		
	ABLAPL/1533/2026	MP		749/2026
43	D-ABLAPL/11972/2025	CHANDRAKANTA PRADHAN	DEBASHIS NANDA	
	ABLAPL/4672/2025	MP		750/2026
44	D-ABLAPL/4932/2026	NIRUTA KANHAR		
	ABLAPL/2344/2026	MP		751/2026
45	D-ABLAPL/5437/2026	SUBAS KHUNTIA		
	ABLAPL/2350/2026	MP		752/2026
46	D-ABLAPL/1191/2025	BALABHADRA DIGAL	SASHIBHUSAN DAS	
	ABLAPL/532/2025	MP		753/2026
47	D-ABLAPL/39428/2024	NARAYAN CHANDRA MAHALA @ NARAYAN MAHALA		
	ABLAPL/197/2025	MP		754/2026
48	D-ABLAPL/3290/2026	PRATAP DAS		
	ABLAPL/1508/2026	MP		755/2026
49	D-ABLAPL/3702/2026	NAMITA PATNAIK		
	ABLAPL/1674/2026	MP		756/2026
50	D-ABLAPL/29915/2025	PADU KANDI		
	ABLAPL/11561/2025	MP		757/2026
51	D-ABLAPL/40092/2025	SANJAYA KUMAR GHOSH		
	ABLAPL/122/2026	MP		758/2026
52	D-ABLAPL/40093/2025	MUNA SAHOO @ SAROJ KUMAR SAHOO		
	ABLAPL/123/2026	MP		759/2026
53	D-ABLAPL/30172/2025	GHANASHYAM MAHALIK		
	ABLAPL/11670/2025	MP		760/2026
54	D-ABLAPL/28290/2025	BIJAYA KUMAR MAHALIK @ BIJAYA MOHALIK		
	ABLAPL/11022/2025	MP		761/2026
55	D-ABLAPL/3117/2026	SANJIT SEN		
	ABLAPL/1415/2026	MP		762/2026
56	D-ABLAPL/34940/2024	BISHNUPRIYA MAJHI	PANCHANAN PANIGRAHI	
	ABLAPL/13330/2024	MP		763/2026
57	D-ABLAPL/9143/2026	BISIKESAN PRADHAN	LAMBODAR PRADHAN	
	ABLAPL/3828/2026	MP		764/2026

58	D-RSA/21276/2026 RSA/ /	DINABANDHU HARIJAN MP	SURYASNATA MOHAPATRA	765/2026
59	D-ABLAPL/10150/2026 ABLAPL/4095/2026	HEMANTA POTHAL MP	PANCHANAN PANIGRAHI	765/2026
60	D-ABLAPL/6603/2026 ABLAPL/2816/2026	BISHIKESHAN SAHOO MP	PANCHANAN PANIGRAHI	766/2026
61	D-RSA/21276/2026 RSA/ /	DINABANDHU HARIJAN MP	SURYASNATA MOHAPATRA	766/2026
62	D-RSA/50581/2025 RSA/240/2026	ASWINI KUMAR DASH MP		767/2026
63	D-ABLAPL/10342/2025 ABLAPL/4025/2025	RANJAN KUMAR SAHOO MP	PANCHANAN PANIGRAHI	767/2026
64	D-RSA/50581/2025 RSA/240/2026	ASWINI KUMAR DASH MP		768/2026
65	D-RSA/50581/2025 RSA/240/2026	ASWINI KUMAR DASH MP		769/2026
66	D-RSA/353/2022 RSA/353/2022	HRUSIKESH PATI MP	BIBHUDANANDA MUDULI, MR.R.K.OJHA	770/2026
67	D-FAO/21311/2026 FAO/ /	SAJAL KUMAR CHAKRABORTY MP	DEBASISH PATNAIK	787/2026
68	D-FAO/21318/2026 FAO/ /	APARNA PANDA MP	BANSHIDHAR SATAPATHY	788/2026
69	D-FAO/21321/2026 FAO/ /	MANAS RANJAN MISHRA MP	BANSHIDHAR SATAPATHY	789/2026
70	D-FAO/21321/2026 FAO/ /	MANAS RANJAN MISHRA MP	BANSHIDHAR SATAPATHY	790/2026
71	D-FAO/21323/2026 FAO/ /	BASANTA KUMAR DASH MP	BANSHIDHAR SATAPATHY	792/2026
72	D-FAO/21325/2026 FAO/ /	JALADHAR ROUT MP	BANSHIDHAR SATAPATHY	793/2026
73	D-FAO/21323/2026 FAO/ /	BASANTA KUMAR DASH MP	BANSHIDHAR SATAPATHY	794/2026
74	D-FAO/227/2019 FAO/227/2019	REHANA SULTANA MP		795/2026
75	D-FAO/763/2019 FAO/763/2019	BALAKRUSHNA SWAIN MP	M/S.DR. JITENDRA KUMAR LENKA, A.SAHOO, P.K.BEHERA	796/2026
76	D-FAO/21428/2026 FAO/ /	SARAT KUMAR SETHI MP	KUNAL KUMAR SWAIN	797/2026
77	D-FAO/21433/2026 FAO/ /	MANAGING COMMITTEE OF SEEMANTA MP	HIGHER SCHOOL BROWHAN, BARGARH	798/2026
78	D-FAO/21458/2026 FAO/ /	LALATENDU SWAIN MP	SANGRAM JENA	799/2026
79	D-FAO/21456/2026 FAO/ /	M.C. OF KUMARPUR U.P. (M.E) SCHOO, MP	KUMAR SAHOO	800/2026
80	D-FAO/21459/2026 FAO/ /	M.C. OF NUAGAON U.P. (M.E.) SCHOOL, MP	KUMAR SAHOO	801/2026
81	D-FAO/21468/2026 FAO/ /	BANANI MOHANTY MP	SANGRAM JENA	802/2026
82	D-FAO/21462/2026 FAO/ /	M.C. OF CHHAGAON U.P. (M.E.) SCHOOL, MP	KUMAR SAHOO	803/2026
83	D-FAO/21465/2026 FAO/ /	M.C. OF BADA ANLO U.P. (M.E.) SCHOOL, MP	KUMAR SAHOO	804/2026
84	D-FAO/21469/2026 FAO/ /	M.C. OF BALARAMPUR AND MUNDABAI MP	KUMAR SAHOO	805/2026
85	D-CMP/30356/2025 CMP/1135/2025	M/S. MAA SARALA DISTRIBUTORS, JAGA MP	BUNGHPAM DAS	909/2026
86	D-CMP/6002/2026 CMP/310/2026	JAGANNATH ROUTO @ ROUT MP	MADAN MOHAN SWAIN	910/2026
87	D-CMP/21253/2026 CMP/ /	DILLIP KUMAR SETHI MP	AMIT PRASAD BOSE	911/2026
88	D-CMP/20418/2026 CMP/769/2026	KABIRAJ SWAIN MP	SIDDHANT SARANGI	912/2026
89	D-CMP/21296/2026	NIHAR RANJAN MOHANTY	DWARIKA PRASAD MOHANTY	

	CMP/ /	MP		913/2026
90	D-CMP/13396/2026	KABITA SAMAL	ANKITA MUKHERJI	
	CMP/572/2026	MP		914/2026
91	D-CMP/47430/2025	SURGRIBARA BARIK	MAHESWAR MOHANTY	
	CMP/1851/2025	MP		915/2026
92	D-CMP/21423/2026	PARESH CHANDRA BARAL	ATMAJIT MANMITH DAS	
	CMP/ /	MP		916/2026
93	D-MACA/21271/2026	BILASHINI JANI	RASHMI KANTA ACHARYA	
	MACA/ /	MP		1096/2026
94	D-MACA/21271/2026	BILASHINI JANI	RASHMI KANTA ACHARYA	
	MACA/ /	MP		1097/2026
95	D-MACA/19519/2026	MANAGER, (T.P. HUB), M/D. NEW INDIA ASSURANCE COMPANY LIMITED, CUTTACK		1098/2026
	MACA/ /	MP		1099/2026
96	D-MACA/21289/2026	MANAGER(LLEGAL), M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD., BBSR		1099/2026
	MACA/ /	MP		1100/2026
97	D-MACA/21291/2026	MANAGER(LLEGAL), M/S. CHOLA MANDALAM GENERAL INSURANCE CO. LTD., BBSR		1100/2026
	MACA/ /	MP		1101/2026
98	D-MACA/21449/2026	AMAR PRASAD OJHA	PRASANTA KUMAR SAHOO	
	MACA/ /	MP		1101/2026
99	D-MACA/21449/2026	AMAR PRASAD OJHA	PRASANTA KUMAR SAHOO	
	MACA/ /	MP		1102/2026
100	D-CRLMC/341/2025	ALOK KUMAR PATTANAİK	RAMANI KANTA PATTANAİK	
	CRLMC/182/2025	MP		1231/2026
101	D-CRLMC/21137/2025	AMRIT MISHRA	RAMANI KANTA PATTANAİK	
	CRLMC/2636/2025	MP		1232/2026
102	D-CRLMC/13804/2026	SANTOSH KUMAR AGRAWALLA	RABINDRA NATH PRUSTY	
	CRLMC/ /	MP		1233/2026
103	D-CRLMC/13812/2026	DOLAGOBINDA DAS	AJAY KUMAR NANDY	
	CRLMC/ /	MP		1234/2026
104	D-CRLMC/22895/2025	PURNA CHANDRA MUNI	PRONOY MOHANTY	
	CRLMC/2902/2025	MP		1235/2026
105	D-CRLMC/9056/2026	TRILOCHAN MUDULI	SUBHRANSU BHUSAN MOHANTY	
	CRLMC/1053/2026	MP		1236/2026
106	D-CRLMC/9394/2026	DASHI NANDIBALI	SUBHRANSU BHUSAN MOHANTY	
	CRLMC/1054/2026	MP		1237/2026
107	D-CRLMC/9402/2026	MANGULU JANI	SUBHRANSU BHUSAN MOHANTY	
	CRLMC/1055/2026	MP		1238/2026
108	D-CRLMC/12520/2026	MILI BEHERA	SRINIBAS PARIJA	
	CRLMC/1419/2026	MP		1239/2026
109	D-CRLMC/13875/2026	ARCHISMAN TRIPATHY @ RIKU	LALITENDU MISHRA	
	CRLMC/ /	MP		1240/2026
110	D-CRLMC/13900/2026	SANTOSHINI SETHY	UMA CHARAN MISHRA	
	CRLMC/ /	MP		1241/2026
111	D-CRLMC/13936/2026	PRASANTA KUMAR KHATUA	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		1242/2026
112	D-CRLA/7926/2026	DILLIP BAGH	SWAGAT KUMAR SAHU	
	CRLA/ /	MP		1244/2026
113	D-CRLA/7926/2026	DILLIP BAGH	SWAGAT KUMAR SAHU	
	CRLA/ /	MP		1245/2026
114	D-CRLA/1245/2025	BHOLANATH MANDAL	UMAKANTA BARIK, NIRANJAN PANDA, J.K.ROUT	
	CRLA/78/2025	MP		1246/2026
115	D-CRLA/13216/2026	PRATAP SWAIN	GOURAV MOHANTY	
	CRLA/419/2026	MP		1247/2026
116	D-CRLA/38579/2025	BIGHNESWAR DAS	BIRAJA PRASAD TRIPATHY	
	CRLA/1452/2025	MP		1248/2026
117	D-CRLA/25445/2024	SAUDAGAR SAHOO	RAMESH CHANDRA SWAIN, SIBA PRASAD MISHRA	
	CRLA/894/2024	MP		1249/2026
118	D-CRLA/13844/2026	SALIL AGARWALLA	TARA PRASAD MOHAPATRA	
	CRLA/ /	MP		1250/2026
119	D-CRLA/13844/2026	SALIL AGARWALLA	TARA PRASAD MOHAPATRA	
	CRLA/ /	MP		1251/2026
120	D-CRLA/315/2023	KRUSHNA CHANDRA BISWAL	BIDESHI KUMAR GHADEI	
	CRLA/315/2023	MP		1252/2026

121	D-CRLA/23554/2024 CRLA/833/2024	GANESH @ SUBODHA MALLICK MP	SANGRAM KESHARI ROUT	1253/2026
122	D-CRLA/537/2013 CRLA/537/2013	SUBHADRA PATNAIK MP	M/S.TANMAY MISHRA,ROHIT RANJAN RAY,P.K. SAMAL,S NANDA,N	1254/2026
123	D-CRLA/13927/2026 CRLA/ /	UJYOLA PRADHAN MP	DEBASHIS KUMAR PANDA	1255/2026
124	D-CRLA/13934/2026 CRLA/ /	SULOCHANA NAIK @ NIASHA MP	SUSHANTA HARICHANDAN	1256/2026
125	D-CRLA/13934/2026 CRLA/ /	SULOCHANA NAIK @ NIASHA MP	SUSHANTA HARICHANDAN	1257/2026
126	D-CRLA/13945/2026 CRLA/ /	HARA SAHU MP	JNYANANANDA PANDA	1258/2026
127	D-CRLA/13945/2026 CRLA/ /	HARA SAHU MP	JNYANANANDA PANDA	1259/2026
128	D-WA/21216/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1739/2026
129	D-WA/21216/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1740/2026
130	D-WA/21217/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1741/2026
131	D-WA/21217/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1742/2026
132	D-WA/21338/2026 WA/ /	ANANTA PRASAD BAG MP	HEMANT KUMAR MUND	1743/2026
133	D-WA/21339/2026 WA/ /	UTKAL UNIVERSITY, VICE-CHANCELLOR MP	CHABINDRANATH MAHAPATRA	1744/2026
134	D-WA/21339/2026 WA/ /	UTKAL UNIVERSITY, VICE-CHANCELLOR MP	CHABINDRANATH MAHAPATRA	1745/2026
135	D-WA/21339/2026 WA/ /	UTKAL UNIVERSITY, VICE-CHANCELLOR MP	CHABINDRANATH MAHAPATRA	1746/2026
136	D-WA/21290/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1747/2026
137	D-WA/21290/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1748/2026
138	D-WA/21309/2026 WA/ /	STATE OF ODISHA MP	SABITA RANJAN PATTNAIK,A.G.A	1749/2026
139	D-WA/21309/2026 WA/ /	STATE OF ODISHA MP	SABITA RANJAN PATTNAIK,A.G.A	1750/2026
140	D-WA/21310/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1751/2026
141	D-WA/21310/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1752/2026
142	D-WA/22203/2025 WA/1556/2025	BINOD KUMAR SINGH MP	AJIT KUMAR TRIPATHY	1753/2026
143	D-WA/21312/2026 WA/ /	STATE OF ODISHA MP	SABITA RANJAN PATTNAIK,A.G.A	1754/2026
144	D-WA/21312/2026 WA/ /	STATE OF ODISHA MP	SABITA RANJAN PATTNAIK,A.G.A	1755/2026
145	D-WA/21344/2026 WA/ /	STATE OF ODISHA MP	SABITA RANJAN PATTNAIK,A.G.A	1756/2026
146	D-WA/21344/2026 WA/ /	STATE OF ODISHA MP	SABITA RANJAN PATTNAIK,A.G.A	1757/2026
147	D-WA/21425/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1758/2026
148	D-WA/21425/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1759/2026
149	D-WP(C)/6154/2025 WP(C)/4882/2025	SUSILA DAS MP	RAGHUNATH BISWAL	8878/2026
150	D-WP(C)/21220/2026 WP(C)/14680/2026	UDAYA NARAYAN SETHI MP	BIJAYA KUMAR BEHERA 1	8879/2026
151	D-WP(C)/16523/2026 WP(C)/11749/2026	HRUDANANDA MISHRA MP		8880/2026
152	D-WP(C)/16266/2026	CHABINDRANATH KANDI		

	WP(C)/12899/2026	MP		8881/2026
153	D-WP(C)/21221/2026 WP(C)/ /	MANSURALI DESAI MP	SANGRAM KUMAR SINGH	8882/2026
154	D-WP(C)/19894/2026 WP(C)/14347/2026	GOURI KANTA KAR MP	PRAFULLA CHANDRA ACHARYA	8883/2026
155	D-WP(C)/21218/2026 WP(C)/ /	SAILENDU SEKHAR MAHAPATRA MP	SRINIVAS MOHANTY	8884/2026
156	D-WP(C)/2959/2026 WP(C)/4401/2026	NEW INDIA ASSURANCE CO.LTD, CCH(SUPRA) MP	PRASANTAKUMAR MAHALI	8885/2026
157	D-WP(C)/34824/2024 WP(C)/20231/2024	AJIT KUMAR LENKA MP	BISWAJIT MAHARANA	8886/2026
158	D-WP(C)/21225/2026 WP(C)/14672/2026	SWETA SAHU MP	SOUMIK SPANDAN TRIPATHY	8887/2026
159	D-WP(C)/21225/2026 WP(C)/14672/2026	SWETA SAHU MP	SOUMIK SPANDAN TRIPATHY	8888/2026
160	D-WP(C)/21227/2026 WP(C)/14655/2026	PINKY MODI MP	SOUMIK SPANDAN TRIPATHY	8889/2026
161	D-WP(C)/21227/2026 WP(C)/14655/2026	PINKY MODI MP	SOUMIK SPANDAN TRIPATHY	8890/2026
162	D-WP(C)/21219/2026 WP(C)/ /	M/S BANOWARILAL AGARWALL PVT LT MP	TRANJAN KUMAR ROUT	8891/2026
163	D-WP(C)/21233/2026 WP(C)/ /	SURYAMANI TRIPATHY MP	MANOJA KUMAR KHUNTIA	8892/2026
164	D-WP(C)/8427/2026 WP(C)/6857/2026	SAROJ KUMAR BEHERA MP		8893/2026
165	D-WP(C)/21235/2026 WP(C)/14684/2026	ANITESH PATI MP	SOUMYA RANJAN MOHANTY	8894/2026
166	D-WP(C)/21237/2026 WP(C)/ /	KAMALAKANTA JENA MP	TUSAR KUMAR MISHRA	8895/2026
167	D-WP(C)/21237/2026 WP(C)/ /	KAMALAKANTA JENA MP	TUSAR KUMAR MISHRA	8896/2026
168	D-WP(C)/21240/2026 WP(C)/ /	BIJAYA KUMAR BARIK MP	GYANA RANJAN SETHI	8897/2026
169	D-WP(C)/21241/2026 WP(C)/ /	JITENDRA BEHERA MP	GYANA RANJAN SETHI	8898/2026
170	D-WP(C)/21242/2026 WP(C)/ /	DEBADATA SAMANTARAY MP	GYANA RANJAN SETHI	8899/2026
171	D-WP(C)/39557/2023 WP(C)/39557/2023	GOBINDA CHANDRA NAYAK MP	NEELAKANTHA PANDA	8900/2026
172	D-WP(C)/21244/2026 WP(C)/14659/2026	SATYABHAMA SAHOO MP	AMIT PRASAD BOSE	8901/2026
173	D-WP(C)/21248/2026 WP(C)/ /	DHARANIDHAR SAHOO MP	BIDYADHAR MANSING	8902/2026
174	D-WP(C)/21246/2026 WP(C)/ /	SUBRATA KUMAR KHATUA MP	BIDYADHAR MANSING	8903/2026
175	D-WP(C)/19391/2026 WP(C)/13668/2026	PURNA CHANDRA ROUT MP	ASHOK KUMAR ROUT	8904/2026
176	D-WP(C)/21249/2026 WP(C)/ /	SARAT KUMAR KHATUA MP	BIDYADHAR MANSING	8905/2026
177	D-WP(C)/7742/2022 WP(C)/7742/2022	MRUTNJAYA MOHANTY MP	SUSANTA KUMAR DASH	8906/2026
178	D-WP(C)/21257/2026 WP(C)/ /	SANTOSH KUMAR PATRA MP	SAPAN KUMAR PAL	8907/2026
179	D-WP(C)/20990/2026 WP(C)/14493/2026	SEKH ARIFF @ SK.ARIFF MP	DEEPALI MAHAPATRA	8908/2026
180	D-WP(C)/21260/2026 WP(C)/ /	DARIDRA NARAYAN BHOI MP	KIRTAN DANG	8909/2026
181	D-WP(C)/14706/2026 WP(C)/11149/2026	GREEN CIRCLE ENVIRONMENT PVT. LTD., MP	KHURDA	8910/2026
182	D-WP(C)/21268/2026 WP(C)/14681/2026	NRUSINGHA CHARAN DASH MP	DEBAKANT MOHANTY	8911/2026
183	D-WP(C)/21272/2026 WP(C)/ /	SARBESWAR ROUSTRAY MP	KULADA NANDA DAS	8912/2026

184	D-WP(C)/21273/2026 WP(C)/ /	CHATURBHUJA PADHAN MP	PRADEEP KUMAR MAHAPATRA	8913/2026
185	D-WP(C)/21275/2026 WP(C)/ /	BIJAY KUMAR MOHANTY MP	SATYA RANJAN MOHAPATRA	8914/2026
186	D-WP(C)/21277/2026 WP(C)/ /	DIBAKAR BHARASAGRIA MP	PRADEEP KUMAR MAHAPATRA	8915/2026
187	D-WP(C)/21279/2026 WP(C)/ /	SURESH KUMAR MISHRA MP	PRADEEP KUMAR MAHAPATRA	8916/2026
188	D-WP(C)/21280/2026 WP(C)/ /	HEMANTA KUMAR BEHERA MP	PRADEEP KUMAR MAHAPATRA	8917/2026
189	D-WP(C)/21282/2026 WP(C)/ /	SATYA KUMAR GHIBHELA MP	PRADEEP KUMAR MAHAPATRA	8918/2026
190	D-WP(C)/21284/2026 WP(C)/14687/2026	PRASHANT KUMAR AGRAWAL MP	ALOK KUMAR PANDA	8919/2026
191	D-WP(C)/21285/2026 WP(C)/14656/2026	SUBRAT KUMAR ROUT MP	SANTOSH KUMAR SAMANTARAY	8920/2026
192	D-WP(C)/21286/2026 WP(C)/ /	MEERA RANI BEURA MP	CHITTA RANJAN PATNAIK	8921/2026
193	D-WP(C)/19208/2026 WP(C)/13282/2026	MAA SHANTI PADDY PROCESSING PVT.LTD., MP	INDRADHANU MARKET, BHUBANESWAR	8922/2026
194	D-WP(C)/21288/2026 WP(C)/14710/2026	BSEE AGRICULTURAL MARKETS LIMITED, MP	KANANBALA KUMAR DALAI	8923/2026
195	D-WP(C)/21294/2026 WP(C)/ /	THE DIOCESE OF SAMBALPUR, CHURCH MP	ORNOCHANDI AND MISSION COMPOUND, BALANGIR	8924/2026
196	D-WP(C)/21293/2026 WP(C)/ /	M/S JYOTI KISHORE DASH MP	KANANBALA ROY CHOUDHURY	8925/2026
197	D-WP(C)/21304/2026 WP(C)/ /	PATHANI SETHI MP	SANJAY KUMAR SAMANTARAY	8926/2026
198	D-WP(C)/21306/2026 WP(C)/ /	BISWAJIT AMBIKA PRASAD SAHU MP	SAIBRATA RATH	8927/2026
199	D-WP(C)/21305/2026 WP(C)/ /	BASANTA KUMAR MAHI MP	SAIBRATA RATH	8928/2026
200	D-WP(C)/21308/2026 WP(C)/ /	RAMAKRUSHNA KAR MP	TRIBIKRAM MAHAPATRA	8929/2026
201	D-WP(C)/36066/2024 WP(C)/21036/2024	DOLLY VERMA MP	SRINIBASH SATAPATHY	8930/2026
202	D-WP(C)/21303/2026 WP(C)/ /	SHYAM SUNDAR MOHAPATRA SHARMA MP	ALOK KUMAR MOHAPATRA	8931/2026
203	D-WP(C)/36066/2024 WP(C)/21036/2024	DOLLY VERMA MP	SRINIBASH SATAPATHY	8932/2026
204	D-WP(C)/21322/2026 WP(C)/14705/2026	DUKHABANDHU PRADHAN MP	SOUMIK SPANDAN TRIPATHY	8933/2026
205	D-WP(C)/21322/2026 WP(C)/14705/2026	DUKHABANDHU PRADHAN MP	SOUMIK SPANDAN TRIPATHY	8934/2026
206	D-WP(C)/21326/2026 WP(C)/ /	PRADEEP KUMAR NAYAK MP	JYOTIRMAY GUPTA	8935/2026
207	D-WP(C)/21331/2026 WP(C)/ /	GYANARANJAN SAHOO MP	JYOTIRMAY GUPTA	8936/2026
208	D-WP(C)/21333/2026 WP(C)/ /	JAGABANDHU BARIK MP	JAGAJIBAN PRADHAN	8937/2026
209	D-WP(C)/33780/2024 WP(C)/19496/2024	THE SECY, HIGHER EDUCATION DEPTT MP	AMIYA KUMAR MISHRA, A.G.A.	8938/2026
210	D-WP(C)/42191/2025 WP(C)/29384/2025	RAMESH CHANDRA SAHOO MP		8939/2026
211	D-WP(C)/11122/2023 WP(C)/11122/2023	SUSHIL KUMAR AGARWAL MP	SIDHESWAR MALLIK	8940/2026
212	D-WP(C)/7771/2026 WP(C)/6384/2026	ODISHA STATE ROAD TRANSPORT CORPORATION, MP	TRIPURDIYA	8941/2026
213	D-WP(C)/21345/2026 WP(C)/ /	KELU CHARAN SAHOO MP	SAROJ RANJAN SUBUDHI	8942/2026
214	D-WP(C)/21347/2026 WP(C)/ /	GOPAL CHARAN ROUT MP	ARUPANANDA GOSWAMY	8943/2026
215	D-WP(C)/21349/2026	M/S ADVANCE ENGINEERING, BHUBANESWAR	SWANAYA SAHOO	

	WP(C)/ /	MP		8944/2026
216	D-WP(C)/21348/2026	RASMITA SAHOO	BIBHUTI BHUSAN PATTNAYAK	
	WP(C)/ /	MP		8945/2026
217	D-WP(C)/44083/2024	NIRANJAN KUMURA		
	WP(C)/27255/2024	MP		8946/2026
218	D-WP(C)/29424/2025	SRI SRI PARAMA PREMAMAYA PURUSOTTAM BEHERA		
	WP(C)/20730/2025	MP		8947/2026
219	D-WP(C)/21355/2026	SANJAY KUMAR DEO	CHANDRAKANTA NAYAK	
	WP(C)/ /	MP		8948/2026
220	D-WP(C)/21356/2026	RASHMI MISHRA	SANGRAM JENA	
	WP(C)/ /	MP		8949/2026
221	D-WP(C)/21357/2026	RAMESH CHANDRA SETHY	BISHNU PRASAD PRADHAN	
	WP(C)/ /	MP		8950/2026
222	D-WP(C)/21360/2026	HRUSI KESH NAYAK	JAGANNATH BHUYAN	
	WP(C)/ /	MP		8951/2026
223	D-WP(C)/21366/2026	GUDARI LARGE SIZED MULTIPURPOSE CO-OPERATIVE SOCIETY LTD., RAYAGADA		
	WP(C)/ /	MP		8952/2026
224	D-WP(C)/21367/2026	AMBARISH DASH	BAIDHAR SAHOO	
	WP(C)/ /	MP		8953/2026
225	D-WP(C)/21358/2026	MALESWARI PANDA	ASHOK KUMAR BEHERA	
	WP(C)/ /	MP		8954/2026
226	D-WP(C)/21375/2026	ISHWAR CHANDRA KHUNTIA	ANUPAM RATH	
	WP(C)/ /	MP		8955/2026
227	D-WP(C)/21373/2026	SWATI RANJANA SABAT	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		8956/2026
228	D-WP(C)/21382/2026	SURENDRA KUMAR BEHERA	RABINDRA KUMAR PATNAIK	
	WP(C)/ /	MP		8957/2026
229	D-WP(C)/14798/2026	KSHITISH CHAUDHURI	ANJAN KUMAR BISWAL	
	WP(C)/10636/2026	MP		8958/2026
230	D-WP(C)/21399/2026	KOLLA DARSHAN	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		8959/2026
231	D-WP(C)/21400/2026	SUBHASISH PATNAIK	SASWATI MOHAPATRA	
	WP(C)/ /	MP		8960/2026
232	D-WP(C)/21405/2026	ANIRUDHA HANSA	BIBHUTI BHUSAN MISHRA	
	WP(C)/ /	MP		8961/2026
233	D-WP(C)/21398/2026	ADARMANI BISWAL	PANCHANAN PANIGRAHI	
	WP(C)/ /	MP		8962/2026
234	D-WP(C)/21421/2026	VISHAL KUMAR TIWARY	SWAPNA KUMAR OJHA	
	WP(C)/ /	MP		8963/2026
235	D-WP(C)/21422/2026	ABDUL RAFIK	SANJAY KUMAR DAS	
	WP(C)/ /	MP		8964/2026
236	D-WP(C)/21424/2026	BINA BEHERA @ BINOD BEHERA	SANJAY KUMAR DAS	
	WP(C)/ /	MP		8965/2026
237	D-WP(C)/21427/2026	A. KISHAN PATRA	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		8966/2026
238	D-WP(C)/21431/2026	M/S.NAVA LTD., HYDERABAD	LAXMIDHAR PANIGRAHI	
	WP(C)/ /	MP		8967/2026
239	D-WP(C)/21438/2026	PUSHPA DHANUKA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		8968/2026
240	D-WP(C)/21437/2026	PUSHPA DHANUKA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		8969/2026
241	D-WP(C)/21439/2026	BALWAN SINGH SHARMA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		8970/2026
242	D-WP(C)/21440/2026	KHIRASINDHU PATEL	AMIT PRASAD BOSE	
	WP(C)/ /	MP		8971/2026
243	D-WP(C)/46082/2025	MIR OHIDULLA	SOURAV SUMAN BHUYAN	
	WP(C)/32686/2025	MP		8972/2026
244	D-WP(C)/30039/2021	M/S P.M.GRANITE EXPORT PVT. LTD		
	WP(C)/30039/2021	MP		8973/2026
245	D-WP(C)/21441/2026	PUSPA DEVI AGARWAL	AMIT PRASAD BOSE	
	WP(C)/ /	MP		8974/2026
246	D-WP(C)/15594/2026	SWAGATIKA DAS		
	WP(C)/11418/2026	MP		8975/2026

247	D-WP(C)/21432/2026 WP(C)/ /	RASHMITA NAIK MP	UMESH CHANDRA MOHANTY	8976/2026
248	D-WP(C)/15263/2026 WP(C)/11550/2026	PADMABATI MOHANTY MP		8977/2026
249	D-WP(C)/21435/2026 WP(C)/ /	ASWINI KUMAR SANTA MP	UMESH CHANDRA MOHANTY	8978/2026
250	D-WP(C)/21460/2026 WP(C)/ /	SHASHI BHUSAN PRAHARAJ MP	BHAWANI SANKAR PANIGRAHI	8979/2026
251	D-WP(C)/51047/2025 WP(C)/37198/2025	URBASHI LENKA MP	AKSHAYA KUMAR NAYAK	8980/2026
252	D-WP(C)/20974/2021 WP(C)/20974/2021	NAMITA KUMARI SAHU MP		8981/2026
253	D-WP(C)/21463/2026 WP(C)/ /	SANATAN PATI MP	JAGANNATH BHUYAN	8982/2026
254	D-WP(C)/21436/2026 WP(C)/ /	SUSANTA KUMAR PATNAIK MP	UMESH CHANDRA MOHANTY	8983/2026
255	D-WP(C)/21466/2026 WP(C)/ /	AMRITA DAS MP	SUBHADUTTA ROUSTRAY	8984/2026
256	D-WP(C)/21471/2026 WP(C)/ /	SNEHAPRAVA PATI MP	GHANASHYAM NAMTOAR	8985/2026
257	D-WP(C)/21473/2026 WP(C)/ /	BABULA NATH MP	GYANA RANJAN MAHAPATRA	8986/2026
258	D-WP(C)/21475/2026 WP(C)/ /	SURESH CHANDRA RANA MP	SAROJ KUMAR MISHRA	8987/2026
259	D-WP(C)/21476/2026 WP(C)/ /	PATRAS ORAM MP	GHANASHYAM NAMTOAR	8988/2026
260	D-WP(C)/21482/2026 WP(C)/ /	HIMANSU SEKHAR RANA MP	SAROJ KUMAR MISHRA	8989/2026
261	D-WP(C)/21481/2026 WP(C)/ /	PRAFULLA KUMAR WADERA MP	GHANASHYAM NAMTOAR	8990/2026
262	D-WP(C)/21483/2026 WP(C)/ /	PARAMANANDA BARIHA MP	MANOJ KUMAR MOHANTY	8991/2026
263	D-WP(C)/21486/2026 WP(C)/ /	RABI CH.MAHAKUD MP	PRASHANTA KUMAR NAYAK	8992/2026
264	D-WP(C)/21488/2026 WP(C)/ /	SATYANARAYAN PANDA MP	JAYDEEP PAL	8993/2026
265	D-WP(C)/21491/2026 WP(C)/ /	BIKASH KUMAR BHOI MP	RAJAKISHORE SAHOO	8994/2026
266	D-WP(C)/21480/2026 WP(C)/ /	STATE OF ODISHA MP	DEBASIS TRIPATHY, A.G.A	8995/2026